

# THE COAL MINES (NATIONALISATION) ACT, 1973

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THE SCHEDULE.

# THE COAL MINES (NATIONALISATION) ACT, 1973

ACT NO. 26 OF 1973

[30th May, 1973.]

An Act to provide for the acquisition and transfer of the right, title and interest of the owners in respect of the coal mines specified in the Schedule with a view to re-organising and reconstructing such coal mines so as to ensure the rational, co-ordinated and scientific development and utilisation of coal resources consistent with the growing requirements of the country, in order that the ownership and control of such resources are vested in the State and thereby so distributed as best to subserve the common good, and for matters connected therewith or incidental thereto.

BE it enacted by Parliament in the Twenty-fourth Year of the Republic of India as follows:—

## CHAPTER I

### PRELIMINARY

**1. Short title and commencement.**—(1) This Act may be called the Coal Mines (Nationalisation) Act, 1973.

(2) The provisions of sections 30 and 31 shall come into force at once and the remaining provisions of this Act shall be deemed to have come into force on the 1st day of May, 1973.

<sup>1</sup>[**1A. Declaration as to expediency of Union control.**—(1) It is hereby declared that it is expedient in the public interest that the Union should take under its control the regulation and development of coal mines to the extent hereinafter provided in sub-sections (3) and (4) of section 3 <sup>2</sup>[, section 3A] and sub-section (2) of section 30.

(2) The declaration contained in sub-section (1) is in addition to, and not in derogation of, the declaration contained in section 2 of the Mines and Minerals (Regulation and Development) Act, 1957 (67 of 1957).]

**2. Definitions.**—In this Act, unless the context otherwise requires,—

(a) “appointed day” means the 1st day of May, 1973;

(b) “coal mine” means a mine in which there exists one or more seams of coal;

(c) “company” means a company as defined in section 3 of the Companies Act, 1956 (1 of 1956), and includes a foreign company within the meaning of section 591 of that Act;

(d) “Commissioner” means the Commissioner of Payments appointed under section 17;

(e) “Custodian” means the Custodian appointed under sub-section (2) of section 11, to take over, or carry on, the management of a coal mine;

(f) “Government company” has the meaning assigned to it by section 617 of the Companies Act, 1956 (1 of 1956);

(g) “managing contractor” means the person, or body of persons, who, with the previous consent, in writing, of the State Government, has entered into an arrangement, contract or understanding, with the owner of a coal mine under which the operations of the coal mine are substantially controlled by such person or body of persons;

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1. Ins. by Act 67 of 1976, s. 2 (w.e.f. 29-4-1976).

2. Ins. by Act 11 of 2015, s. 28 and Schedule IV (w.e.f. 21-10-2014).

(h) “mine” means any excavation where any operation for the purpose of searching for or obtaining minerals has been or is being carried on, and includes—

(i) all borings and bore holes;

(ii) all shafts, whether in the course of being sunk or not;

(iii) all levels and inclined planes in the course of being driven;

(iv) all open cast workings;

(v) all conveyors or aerial ropeways provided for bringing into or removal from a mine of minerals or other articles or for the removal of refuse therefrom;

(vi) all lands, buildings, works, adits, levels, planes, machinery and equipments, instruments, stores, vehicles, railways, tramways and sidings in, or adjacent to, a mine and used for the purposes of the mine;

(vii) all workshops (including buildings, machinery, instruments, stores, equipment of such workshops and the lands on which such workshops stand) in, or adjacent to, a mine and used substantially for the purposes of the mine or a number of mines under the same management;

(viii) all coal belonging to the owner of the mine, whether in stock or in transit, and all coal under production in a mine;

(ix) all power stations in a mine or operated primarily for supplying electricity for the purpose of working the mine or a number of mines under the same management;

(x) all lands, buildings and equipments belonging to the owner of the mine, and in, adjacent to or situated on the surface of, the mine where the washing of coal obtained from the mine or manufacture, therefrom, of coke is carried on;

(xi) all lands and buildings [other than those referred to in sub-clause (x)], wherever situated, if solely used for the location of the management, sale or liaison offices, or for the residence of officers and staff, of the mine;

<sup>1</sup>[(xii) all other fixed assets, movable and immovable, belonging to the owner of a mine, wherever situated, and current assets, belonging to a mine, whether within its premises or outside.

*Explanation.*—The expression “current assets” does not include,—

(a) dues representing the sale of coal and coal products effected at any time before the appointed day and outstanding immediately before the said day;

(b) dues from the Coal Board, established under section 4 of the Coal Mines (Conservation, Safety and Development) Act, 1952 (12 of 1952), prior to the repeal of the said Act, with respect to any period before the appointed day;

(c) dues from sundry debtors, loans and advances to other parties and investments, not being investments in the coal mine;

(d) security deposits made by the owners with the Coal Controller appointed by the Central Government or with the Railways for the fulfilment of contracts or with a State Electricity Board for the payment of bills;

(e) earnest money deposited by the owners with the Railways for obtaining contracts;]

(i) “Mineral Concession Rules” means the rules, for the time being in force, made under the Mines and Minerals (Regulation and Development) Act, 1957 (67 of 1957);

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1. Subs. by Act 22 of 1978, s. 10, for sub-clause (xii) (w.e.f. 1-5-1973).

(j) “mining company” means a company owning a coal mine, and in relation to a foreign company within the meaning of section 591 of the Companies Act, 1956 (1 of 1956), the undertaking of that company in India;

(k) “notification” means a notification published in the Official Gazette;

(l) “prescribed” means prescribed by rules made under this Act;

(m) “specified date” means such date as the Central Government may, for the purpose of any provision of this Act, by notification, specify; and different dates may be specified for different provisions of this Act;

(n) words and expressions used herein and not defined but defined in the Coal Mines (Conservation, Safety and Development) Act, 1952 (12 of 1952), have the meanings, respectively, assigned to them in that Act;

(o) words and expressions used herein and not defined in this Act or in the Coal Mines (Conservation, Safety and Development) Act, 1952 (12 of 1952), but defined in the Mines Act, 1952 (35 of 1952), have the meanings, respectively, assigned to them in the Mines Act, 1952.

## CHAPTER II

### ACQUISITION OF THE RIGHTS OF OWNERS OF COAL MINES

**3. Acquisition of rights of owners in respect of coal mines.**—(1) On the appointed day, the right, title and interest of the owners in relation to the coal mines specified in the Schedule shall stand transferred to, and shall vest absolutely in, the Central Government free from all incumbrances.

<sup>1</sup>\* \* \* \* \*

<sup>2</sup>[(3) On and from the commencement of section 3 of the Coal Mines (Nationalisation) Amendment Act, 1976 (67 of 1976),—

(a) no person, other than—

(i) the Central Government or a Government, company or a corporation owned, managed or controlled by the Central Government, or

(ii) a person to whom a sub-lease, referred to in the proviso to clause (c), has been granted by any such Government, company or corporation, or

<sup>3</sup>[(iii) a company engaged in—

(1) the production of iron and steel,

(2) generation of power,

(3) washing of coal obtained from a mine, or

(4) such other end use as the Central Government may, by notification, specify,]

shall carry on coal mining operation, in India, in any form;

(b) excepting the mining leases granted before such commencement in favour of the Government, company or corporation, referred to in clause (a), and any sub-lease granted by any such Government, company or corporation, all other mining leases and sub-leases in force immediately before such commencement, shall, in so far as they relate to the winning or mining of coal, stand terminated;

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1. Sub-section (2) omitted by Act 57 of 1986, s. 11 (w.e.f. 1-6-1973).

2. Ins. by Act 67 of 1976, s. 3 (w.e.f. 29-4-1976).

3. Subs. by Act 47 of 1993, s. 2, for sub-clause (iii) (w.e.f. 9-6-1993).

(c) no lease for winning or mining coal shall be granted in favour of any person other than the Government, company or corporation, referred to in clause (a):

Provided that the Government, company or corporation to whom a lease for winning or mining coal has been granted may grant a sub-lease to any person in any area on such terms and conditions as may be specified in the instrument granting the sub-lease, if the Government, company or corporation is satisfied that—

(i) the reserves of coal in the area are in isolated small pockets or are not sufficient for scientific and economical development in a co-ordinated and integrated manner, and

(ii) the coal produced by the sub-lessee will not be required to be transported by rail.

(4) Where a mining lease stands terminated under sub-section (3), it shall be lawful for the Central Government or a Government, company or corporation owned or controlled by the Central Government to obtain, <sup>1\*\*\*</sup> a prospecting licence or a mining lease in respect of the whole or part of the land covered by the mining lease which stands so terminated.]

<sup>2</sup>[(5) If, after the appointed day, the Central Government is satisfied, whether from any information received by it or otherwise, that there has been any error, omission or misdescription in relation to the particulars of a coal mine included in the Schedule or the name and address of the owner of any such coal mine, it may, by notification, correct such error, omission or misdescription and on the issue of such notification, the relevant entries in the Schedule shall be, and shall be deemed always to have been, corrected accordingly:

Provided that no such correction in relation to the ownership of a coal mine shall be made where such ownership is in dispute.]

<sup>3</sup>[**3A. Mining operation by company and others.**—(1) Notwithstanding anything contained in this Act, any person being—

(a) a Government company or corporation or a joint venture company formed by such company or corporation or between the Central Government or the State Government, as the case may be, or any other company incorporated in India; or

(b) a company or a joint venture company formed by two or more companies,

may carry on coal mining operations in India, in any form either for own consumption, sale or for any other purpose in accordance with the prospecting licence or mining lease, as the case may be.

(2) The Central Government may, with a view to rationalise such coal mines so as to ensure the coordinated and scientific development and utilisation of coal resources consistent with the growing requirements of the country, from time to time, prescribe—

(i) the coal mines or coal bearing areas and their location;

(ii) the minimum size of the coal mine or coal bearing areas;

(iii) such other conditions,

which in the opinion of that Government may be necessary for the purpose of coal mining operations or mining for sale by a company.

*Explanation.*—For the purposes of this section, “company” means a company as defined in clause (20) of section 2 of the Companies Act, 2013 (18 of 2013).]

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1. Certain words, brackets and figures omitted by 57 of 1986, s. 11 (w.e.f. 1-5-1973).

2. Ins. by s. 11, *ibid.* (w.e.f. 1-5-1973).

3. Ins. by Act 11 of 2015, s. 28 and Schedule IV (w.e.f. 21-10-2014).

**4. Central Government to be the lessee of the State Government.**—(1) Where the rights of an owner under any mining lease granted, or deemed to have been granted, in relation to a coal mine, by a State Government or any other person, vest in the Central Government under section 3, the Central Government shall, on and from the date of such vesting, be deemed to have become the lessee of the State Government or such other person, as the case may be, in relation to such coal mine <sup>1</sup>[as if a fresh mining lease] in relation to such coal mine had been granted to the Central Government and the period of such lease shall be <sup>2</sup>[the maximum period] for which such lease could have been granted by the State Government or such other person under the Mineral Concession Rules, and thereupon all the rights under such mining lease, including surface, underground and other rights granted to the lessee shall be deemed to have been transferred to, and vested in, the Central Government.

(2) On the expiry of the term of any lease, referred to in sub-section (1), such lease shall, if so desired by the Central Government, be renewed, <sup>3\*\*\*</sup> by the lessor, for the maximum period for which such lease can be renewed under the Mineral Concession Rules.

**5. Power of Central Government to direct vesting of rights in a Government company.**—(1) Notwithstanding anything contained in sections 3 and 4, the Central Government may, if it is satisfied that a Government company is willing to comply, or has complied, with such terms and conditions as that Government may think fit to impose, direct, by an order in writing, that the right, title and interest of an owner in relation to a coal mine referred to in section 3, shall, instead of continuing to vest in the Central Government, vest in the Government company either on the date of publication of the direction or on such earlier or later date (not being a date earlier than the appointed day), as may be specified in the direction.

(2) Where the right, title and interest of an owner in relation to a coal mine vest in a Government company under sub-section (1), the Government company shall, on and from the date of such vesting, be deemed to have become the lessee in relation to such coal mine as if a mining lease in relation to the coal mine had been granted to the Government company and the period of such lease shall be the entire period for which such lease could have been granted under the Mineral Concession Rules; and all the rights and liabilities of the Central Government in relation to such coal mine shall, on and from the date of such vesting, be deemed to have become the rights and liabilities, respectively, of the Government company.

(3) The provisions of sub-section (2) of section 4 shall apply to a lease which vests in a Government company as they apply to a lease vested in the Central Government and references therein to the “Central Government” shall be construed as references to the Government company.

**6. Properties vested in the Central Government to be freed from mortgages, etc.**—(1) All property which vests in the Central Government or in a Government company under this Chapter shall, by force of such vesting, be freed and discharged from any trust, obligation, mortgage, charge, lien and all other incumbrances affecting it and any attachment, injunction or decree or order of any court restricting the use of such property in any manner shall be deemed to have been withdrawn.

(2) Every mortgagee of any property which has vested under this Act in the Central Government or a Government company, and every person holding any charge, lien or other interest in or in relation to any such property shall give, within such time and in such manner as may be prescribed, an intimation to the Commissioner of such mortgage, charge, lien or other interest.

(3) For the removal of doubts, it is hereby declared that the mortgagee of any property referred to in sub-section (1) or any other person holding any charge, lien or other interest in, or in relation to any, such property shall be entitled to claim, in accordance with his rights and interests, payment of the mortgage money or other dues, in whole or in part, out of the amount specified in relation to such property in the

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1. Subs. by Act 57 of 1986, s. 12, for “as if a mining lease” (w.e.f. 1-5-1973).

2. Subs. by s.12, *ibid.*, for “the entire period” (w.e.f. 1-5-1973).

3. Certain words omitted by s. 12, *ibid.* (w.e.f. 1-5-1973).

Schedule, but no such mortgage, charge, lien or other interest shall be enforceable against any property which has vested in the Central Government or the Government company.

**7. Central Government or Government company not to be liable for prior liabilities.**—<sup>(1)</sup> Every liability of the owner, agent, manager or managing contractor of a coal mine, in respect of any period prior to the appointed day, shall be the liability of such owner, agent, manager or managing contractor, as the case may be, and shall be enforceable against him and not against the Central Government or the Government company.

(2) For the removal of doubts, it is hereby declared that—

(a) save as otherwise provided elsewhere in this Act, no claim for wages, bonus, royalty, rate, rent, taxes, provident fund, pension, gratuity or any other dues in relation to a coal mine in respect of any period prior to the appointed day, shall be enforceable against the Central Government or the Government company;

(b) no award, decree or order of any court, tribunal or other authority in relation to any coal mine passed after the appointed day, but in relation to any matter, claim or dispute which arose before that day, shall be enforceable against the Central Government or the Government company;

(c) no liability for the contravention, before the appointed day, of any provision of law for the time being in force, shall be enforceable against the Central Government or the Government company.

### CHAPTER III

#### PAYMENT OF AMOUNT

**8. Payment of amount to owners of coal mines.**—<sup>1</sup>[(1)] The owner of every coal mine or group of coal mines specified in the second column of the Schedule, shall be given by the Central Government, in cash and in the manner specified in Chapter VI, for the vesting in it, under section 3, of the right, title and interest of the owner in relation to such coal mine or group of coal mines, an amount equal to the amount specified against it in the corresponding entry in the fifth column of the Schedule.

<sup>2</sup>[(2) For the removal of doubts, it is hereby declared that the amount specified in the fifth column of the Schedule against any coal mine or group of coal mines specified in the second column of the said Schedule and required to be given by the Central Government to its owner under sub-section (1) shall be deemed to include, and deemed always to have included, the amount required to be paid to such owner in respect of all coal in stock or other assets referred to in clause (h) of section 2 on the date immediately before the appointed day and no further amount shall be payable to the owner in respect of such coal or other assets.]

**9. Payment of further amount.**—<sup>(1)</sup> In consideration of the retrospective operation of the provisions of sections 3, 4 and 5, there shall be given by the Central Government, in cash, to the owner of every coal mine or group of coal mines specified in the Schedule, an amount equal to the amount which would have been, but for the provisions of the said sections 3, 4 and 5, payable to such owner under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), for the period commencing on the 1st day of May, 1973, and ending on the date on which this Act receives the assent of the President.

(2) In addition to the amount referred to in sub-section (1), there shall be given by the Central Government, in cash, to the owner of every coal mine or group of coal mines specified in the Schedule, simple interest at the rate of four per cent. per annum on the amount specified against such owner in the corresponding entry in the fifth column of the Schedule for the period commencing on the date on which

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1. Section 8 renumbered as sub-section (1) thereof by Act 57 of 1986, s. 13 (w.e.f. 1-5-1973).

2. Ins. by s. 13, *ibid.* (w.e.f. 1-5-1973).



this Act receives the assent of the President and ending on the date on which payment of such amount is made by the Central Government to the Commissioner.

(3) The amounts referred to in sub-section (1) and sub-section (2) shall be in addition to the amount specified in the Schedule.

**10. Income derived by the owners of coal mines after the appointed day to be refunded to the Central Government.**—(1) Where, in pursuance of any decree, order or injunction of a court or otherwise, the Central Government or the Custodian appointed under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), was prevented from taking over the management of any coal mine, the owner of such coal mine shall render, within sixty days from the date on which management of the coal mine is delivered to the Central Government or Government company, as the case may be, accounts in relation to the period commencing on the date of commencement of the said Act and ending on the date of delivery of such management to the Central Government or the Government company, as the case may be, with regard to the—

- (a) assets and stores of the coal mine acquired or sold by him during the said period;
- (b) coal sold or despatched during the said period;
- (c) income derived by him from the coal mine during the said period.

(2) If, on examination of the accounts referred to in sub-section (1), any income is found to have been derived by the owner from the coal mine during the period referred to in that sub-section, such income shall be recoverable by the Central Government from the amount payable under section 8 to the owner of such coal mine, and, the debt due to the Central Government on this account shall rank as an unsecured debt.

(3) If no account is rendered by the owner of a coal mine within the period referred to in sub-section (1) or if the Central Government or the Government company has any reason to believe that the account rendered by such owner is incorrect or false in material particulars, the Central Government or the Government company may refer the matter to the Commissioner and thereupon the Commissioner shall determine the income derived by the owner from the coal mine during the period referred to in sub-section (1), and take steps to recover the said income from the amount payable to the owner of the coal mine under section 8, as if the debt due to the Central Government on this account were an unsecured debt.

(4) No mortgage, charge, lien or other incumbrance in relation to a coal mine or any asset thereof shall be binding on the Central Government or the Government company if such mortgage, charge, lien or other incumbrance was created, at any time during the period in which the Central Government or the Custodian was prevented, by any decree, order or injunction of a court or otherwise, from taking over the management of the said coal mine.

#### CHAPTER IV

##### MANAGEMENT, ETC., OF COAL MINES

**11. Management, etc., of coal mines.**—(1) The general superintendence, direction, control and management of the affairs and business of a coal mine, the right, title and interest of an owner in relation to which have vested in the Central Government under section 3, shall,—

(a) in the case of a coal mine in relation to which a direction has been made by the Central Government under sub-section (1) of section 5, vest in the Government company specified in such direction, or

(b) in the case of a coal mine in relation to which no such direction has been made by the Central Government, vest in one or more Custodians appointed by the Central Government under sub-section (2),

and thereupon the Government company so specified or the Custodian so appointed, as the case may be, shall be entitled to exercise all such powers and do all such things as the owner of the coal mine is authorised to exercise and do.

(2) The Central Government may appoint an individual or a Government company as the Custodian of a coal mine in relation to which no direction has been made by it under sub-section (1) of section 5.

**12. Duty of persons in charge of management of coal mines to deliver all assets, etc.**—(1) On the vesting of the management of a coal mine in a Government company or on the appointment of a Custodian, all persons in charge of the management of such coal mine immediately before such vesting or appointment, shall be bound to deliver to the Government company or the Custodian, as the case may be, all assets, books of account, registers or other documents in their custody relating to the coal mine.

(2) The Central Government may issue such directions as it may deem desirable in the circumstances of the case to the Government company or Custodian as to its or his powers and duties and the Government company or Custodian may also, if it or he so desires, apply to the Central Government at any time for instructions as to the manner in which the management of the coal mine shall be conducted by it or him or in relation to any other matter arising in the course of such management.

(3) The Custodian shall receive from the funds of the coal mine, in relation to which he or it is the Custodian, such remuneration as the Central Government may fix and shall hold office during the pleasure of the Central Government.

**13. Accounts and audit.**—The Custodian of every coal mine shall maintain the accounts of such mine in such manner and under such conditions as may be prescribed.

## CHAPTER V

### PROVISIONS RELATING TO EMPLOYEES OF COAL MINES

<sup>1</sup>[**14. Liability of officer or other employee of a coal mine for transfer to any other coal mine.**—Notwithstanding anything contained in the Industrial Disputes Act, 1947 (14 of 1947), or in any other law for the time being in force, the services of any officer or other employee employed in a coal mine shall be liable to be transferred to any other coal mine and such transfer shall not entitle such officer or other employee to any compensation under this Act or any other law for the time being in force and no such claim shall be entertained by any court, tribunal or other authority.]

**15. Provident and other funds.**—(1) Where a coal mine has established a provident fund, superannuation, welfare or other fund for the benefit of its employees, the monies relatable to the employees, whose services have become transferred by or under this Act to the Central Government or a Government company shall, out of the monies standing, on the appointed day, to the credit of such provident fund, superannuation, welfare or other fund, stand transferred to, and vest in, the Central Government or the Government company, as the case may be.

(2) The monies which stand transferred, under sub-section (1), to the Central Government or a Government company shall be dealt with by that Government or company, as the case may be, in such manner as may be prescribed.

**16. Superannuation fund, etc., to be distributed to employees whose employment becomes terminated under this Act.**—Where the employment of an employee stands terminated by reason of sub-section (3) of section 14 and such employee is not employed by the owner of the coal mine in any of his other establishments, such owner shall pay to such employee the amount standing at his credit in the provident fund and also pay him the amounts due to him as superannuation, welfare and other benefits admissible to him as if the employee had superannuated or his service with the coal mine had terminated on the day immediately preceding the specified date.

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1. Subs. by Act 57 of 1986, s. 14, for section 14 (w.e.f. 1-5-1973).

## CHAPTER VI

### COMMISSIONER OF PAYMENTS

**17. Commissioner of Payments to be appointed.**—(1) For the purpose of disbursing the amounts payable to the owner of each coal mine or group of coal mines, the Central Government shall appoint such person as it may think fit to be the Commissioner of Payments.

(2) The Central Government may appoint such other persons as it may think fit to assist the Commissioner and thereupon the Commissioner may authorise one or more of such persons to also exercise all or any of the powers exercisable by him under this Act, and different persons may be authorised to exercise different powers.

(3) Any person authorised by the Commissioner to exercise any powers may exercise those powers in the same manner and with the same effect as if they have been conferred on that person directly by this Act and not by way of authorisation.

(4) The salaries and allowances of the Commissioner and other persons appointed under this section shall be defrayed out of the Consolidated Fund of India.

**18. Payment by the Central Government to the Commissioner.**—(1) The Central Government shall, within thirty days from the specified date, pay, in cash, to the Commissioner for payment to the owner of a coal mine, an amount equal to the amount specified against the coal mine in the Schedule and shall also pay to the Commissioner such sums as may be due to the owner of a coal mine under section 9.

(2) In addition to the sum referred to in sub-section (1), the Central Government shall pay, in cash, to the Commissioner, such amount as may become due to the owner of a coal mine in relation to <sup>1</sup>[the period] during which the management of the coal mine remains vested in the Central Government <sup>2</sup>[, and simple interest at the rate of four per cent. per annum on such amount for the period commencing on the 1st day of July, 1975 and ending on the date of payment of such amount to the Commissioner].

(3) A deposit account shall be opened by the Central Government, in favour of the Commissioner, in the Public Account of India, and every amount paid under this Act to the Commissioner shall be deposited by him to the credit of the said deposit account in the Public Account of India, and thereafter the said deposit account shall be operated by the Commissioner.

(4) Separate records shall be maintained by the Commissioner in respect of each coal mine in relation to which payments have been made to him under this Act.

(5) Interest accruing on the amounts standing to the credit of the deposit account referred to in sub-section (3) shall ensure to the benefit of the owners of coal mines <sup>2</sup>[and shall also be payable to the Commissioner in addition to the sum referred to in sub-section (1)].

(6) References in this section to the owner of a coal mine shall, in relation to a group of coal mines specified in the Schedule, be construed as references to the owner of that group of coal mines.

**19. Statement of accounts in respect of the period of management by the Central Government, etc.**—(1) The Central Government or the Government company, as the case may be, shall cause the books in relation to each coal mine, the management of which has vested in it under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), to be closed and balanced as on the date immediately before the appointed day, and shall cause a statement of accounts, as on that day, to be prepared, within such time, in such form and in such manner as may be prescribed, in relation to each such mine in respect of the transactions effected by it during the period for which the management of such coal mine remained vested in it:

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1. Subs. by Act 22 of 1978, s. 11, for “any period, after the appointed day,” (w.e.f. 27-5-1978).

2. Ins. by Act 57 of 1986, s. 15 (w.e.f. 1-5-1973).

Provided that where two or more coal mines were owned, before the commencement of this Act, by the same owner, a consolidated statement of accounts may be prepared for all the coal mines owned by such owner.

(2) All amounts received by the Central Government or the Government company after the closure of such accounts shall, where such accounts relate to transactions effected before the appointed day, be included in the said statement of accounts in respect of the coal mine to which the said receipt relates.

(3) The Central Government or the Government company in which the right, title and interest of coal mine stand vested shall be entitled to receive, up to the specified date, to the exclusion of all other persons, any money, due to the coal mine, realised after the appointed day notwithstanding that the realisations pertain to a period prior to the appointed day:

Provided that where such realisations have not been included in the statement of accounts as on the day immediately before the appointed day, a supplementary statement of accounts shall be prepared and furnished, at such intervals as may be prescribed, by the Central Government or the Government company to the owner of the coal mine.

<sup>1</sup>[(4) The liabilities of the coal mine (not being liabilities arising out of advances made by the Central Government or the Government company), which could not be discharged by the appointed day, may be discharged by the Central Government or the Government company up to the specified date out of the realisations effected before or after the appointed day or out of advances or borrowings made up to the specified date and every payment so made shall be included in the statement of accounts as on the date immediately before the appointed day indicating therein the period in relation to which the payments were made and the payments so made shall not be called in question in any court:

Provided that the liabilities in relation to the period prior to the appointed day, which have not been discharged on or before the specified date, shall be the liabilities of the owner of the coal mine.]

(5) A copy of each statement of accounts prepared under this section shall be delivered by the Central Government or the Government company, as the case may be, to the Commissioner and also to the owner:

Provided that where the number of owners is more than one, only one copy of the statement of accounts shall be given to the owners for the benefit of all of them.

(6) The statement of accounts prepared under this section shall be audited by a person who is qualified to be appointed as an auditor of a company under section 226 of the Companies Act, 1956 (1 of 1956), and the auditor so appointed shall receive from the funds of the coal mine, such remuneration as the Central Government may fix.

(7) The audit of the statement of accounts shall be conducted in such manner as the Central Government may direct.

<sup>2</sup>[(8) The statement of accounts audited under sub-section (6) shall, unless the contrary is proved, be conclusive proof in respect of every matter entered therein.

*Explanation.*—For the purposes of this section, “statement of accounts” means a statement in the form of receipts and payments, and does not include any statement that may be prepared as a result of the closing and balancing of the books for the preparation of the profit and loss account and balance-sheet or any statement prepared in accordance with the normal commercial practice.]

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1. Subs. by Act 57 of 1986, s. 16, for sub-section (4) (w.e.f. 1-5-1973).

2. Ins. by s. 16, *ibid.* (w.e.f. 1-5-1973).

<sup>1</sup>**19A. Validation of certain collections.**—(1) Notwithstanding anything contained in section 2, as amended by section 10 of the Coal Mines Nationalisation Laws (Amendment) Act, 1978 (22 of 1978), any money collected by the Central Government or the Government company during the period commencing on the appointed day and ending with the date specified under sub-section (3) of section 19 shall be deemed to have been validly collected by the Central Government or the Government company, as the case may be, and any such money shall be applied in accordance with the provisions of section 19.

(2) Any money collected as aforesaid shall not be called in question in any court of law.]

**20. Claims to be made to the Commissioner.**—<sup>2</sup>[(1)] Every person having a claim against the owner of a coal mine shall prefer such claim before the Commissioner within thirty days from the specified date:

Provided that if the Commissioner is satisfied that the claimant was prevented by sufficient cause from preferring the claim within the said period of thirty days, he may entertain the claim within a further period of thirty days but not thereafter.

<sup>3</sup>[(2) Without prejudice to the provisions of sub-section (1), claims in relation to a provident fund, pension fund, gratuity fund or any other fund established for the welfare of the persons employed by the owner of a coal mine or group of coal mines may be filed on behalf of the persons so employed by the Coal Mines Provident Fund Commissioner appointed by the Central Government under section 3C of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948 (46 of 1948); <sup>4</sup>[and claims in relation to any other matter may be filed on behalf of all or any of the persons so employed or any group of such persons, by any Trade Union, registered under the Trade Unions Act, 1926 (16 of 1926), or, where no such claim has been filed by any Trade Union, by the Chief Labour Commissioner (Central) appointed by the Central Government or any officer subordinate to him;] and the claims so made shall be deemed to have been made by the persons having a claim against the owner of a coal mine or group of coal mines:

Provided that no such claim shall be made by the Coal Mines Provident Fund Commissioner <sup>4</sup>[or the Trade Union or the Chief Labour Commissioner (Central) or any officer subordinate to him,] in relation to a person who has already made a claim under sub-section (1).]

<sup>5</sup>[(3) Where any claim, not being a claim which was time-barred on the 31st day of January, 1973, was preferred under sub-section (1) within the period specified therefor and was rejected merely on the ground that such claim was time-barred, such claim shall be deemed not to have been rejected and the Commissioner shall restore on his file such claim and shall deal with it in the manner specified in section 23.]

**21. Priority of claims in relation to arrears of provident fund, etc.**—(1) Every person employed by the owner of a coal mine or group of coal mines may make a claim to the Commissioner to the effect that the sums deducted under sub-section (4) of section 7 of the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), are not sufficient to meet fully the amount of arrears due to him, on the appointed day within the meaning of that Act, from the owner of such coal mine or group of coal mines,—

(a) in relation to a provident fund, pension fund, gratuity fund or any other fund established for the welfare of the persons employed by the owner of a coal mine or group of coal mines, or

(b) as wages,

and that a sum equal to the deficiency may be recovered from the amount specified in the Schedule against the owner of such coal mine or group of coal mines.

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1. Ins. by Act 22 of 1978, s. 12 (w.e.f. 27-5-1978).

2. Section 20 re-numbered as sub-section (1) thereof by Act 41 of 1973, s. 6 (w.e.f. 1-5-1973).

3. Ins. by s. 6, *ibid.* (w.e.f. 1-5-1973).

4. Ins. by Act 22 of 1978, s. 13 (w.e.f. 1-5-1973).

5. Ins. by s. 13, *ibid.* (w.e.f. 1-11-1975).

(2) Where a claim is made under sub-section (1), the Commissioner shall determine the extent of the deficiency and shall, after such determination, deduct in the first instance, out of the amount paid to him under section 8, a sum equal to the extent of the deficiency determined by him under this sub-section.

(3) All sums deducted by the Commissioner under sub-section (2) shall, in accordance with such rules as may be made under this Act, be credited by the Commissioner to the relevant fund or be paid to the persons to whom such sums are due, and on such credit or payment, the liability of the owner in respect of all the amounts of arrears due as aforesaid shall stand discharged.

(4) The deductions made by the Commissioner under sub-section (2) shall have priority over all other debts, whether secured or unsecured.

**22. Priority in relation to other claims.**—(1) Save as otherwise provided in section 21, every secured debt due from the owner of a coal mine or group of coal mines shall have priority over all other debts and shall be paid in accordance with the rights and interests of the secured creditors.

(2) Notwithstanding anything contained in any other law for the time being in force, there shall be paid in priority to all other unsecured debts, not being the amounts advanced by the Central Government or the Custodian appointed under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), for the management of the coal mine,—

(a) all sums due to the State Government including royalty and dead rent;

(b) all amounts due in respect of any compensation or liability for compensation under the Workmen's Compensation Act, 1923 (8 of 1923), in respect of the death or disablement of any employee of the coal mine unless such mine has, under such contract with insurers as mentioned in <sup>1</sup>[section 14] of the said Act, rights capable of being transferred to and vested in, the workmen; and

(c) all sums deducted by the employer from the salary or wages of any workman or other employee for credit to any provident fund, or any other fund established for the welfare of the employees of the coal mine but not deposited to the credit of the said fund.

(3) The debts specified in sub-section (2) shall rank equally among themselves and be paid in full, unless the assets are insufficient to meet them, in which case they shall abate in equal proportions and be paid accordingly.

**23. Admission or rejection of claims.**—(1) The Commissioner shall fix a certain date on or before which every claimant shall file the proof of his claim or be excluded from the benefit of the disbursement made by the Commissioner.

(2) Not less than fourteen days' notice of the date so fixed shall be given by advertisement in one issue of the daily newspaper in the English language and one issue of the daily newspaper in the regional language as the Commissioner may consider suitable, and every such notice shall call upon the claimant to file the proof of his claim with the Commissioner within the time specified in the advertisement.

(3) Every claimant who fails to file the proof of his claim within the time specified by the Commissioner shall be excluded from the disbursements made by the Commissioner.

(4) The Commissioner shall, after such investigation as may, in his opinion, be necessary and after giving the owner of the coal mine an opportunity of refuting the claim and after giving the claimant a reasonable opportunity of being heard, in writing, admit or reject the claim in whole or in part.

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1. Subs. by Act 38 of 1978, s. 3 and the Second Schedule, for "section 15" (w.e.f. 26-11-1978).

(5) The Commissioner shall have the power to regulate his own procedure in all matters arising out of the discharge of his functions including the place or places at which he will hold his sittings and shall, for the purpose of making any investigation under this Act, have the same powers as are vested in a civil court under the Code of Civil Procedure, 1908 (5 of 1908), while trying a suit, in respect of the following matters, namely:—

(a) the summoning and enforcing the attendance of any witness and examining him on oath;

(b) the discovery and production of any document or other material object producible as evidence;

(c) the reception of evidence on affidavits;

(d) the issuing of any commission for the examination of witness.

(6) Any investigation before the Commissioner shall be deemed to be a judicial proceeding within the meaning of sections 193 and 228 of the Indian Penal Code (45 of 1860) and the Commissioner shall be deemed to be a civil court for the purposes of section 195 and Chapter XXXV of the Code of Criminal Procedure, 1898 (5 of 1898).

<sup>1</sup>[(6A) The Commissioner may, on receipt of a claim,—

(a) elect to settle the claim himself; or

(b) transfer the claim for settlement to a person authorised in this behalf under sub-section (2) of section 17; or

(c) withdraw the claim from the person referred to in clause (b) and either settle the claim himself or transfer it for disposal to any other person who has been authorised in this behalf under sub-section (2) of section 17.]

(7) <sup>2</sup>[A claimant or owner who is dissatisfied with the decision of the Commissioner may prefer an appeal, within a period of sixty days from the date of the decision,] to the principal civil court of original jurisdiction within the local limits of whose jurisdiction the coal mine is situated:

Provided that where a person who is a Judge of a High Court is appointed to be the Commissioner, such appeal shall lie to the High Court for the State in which the coal mine is situated, and such appeal shall be heard and disposed of by not less than two Judges of that High Court:

<sup>1</sup>[Provided further that any appeal which has not been preferred before the date on which the Coal Mines Nationalisation Laws (Amendment) Act, 1978 (22 of 1978), receives the assent of the President, shall be preferred within a period of sixty days from such date.]

<sup>3</sup>[**23A. Application of sections 5 and 12 of the Limitation Act.**—The provisions of sections 5 and 12 of the Limitation Act, 1963 (36 of 1963), shall, so far as may be, apply to appeals under section 23.]

**24. Disbursement of money by the Commissioner to claimants.**—Where, after meeting the claims admitted by him, of secured creditors, and unsecured creditors having priority under sub-section (2) of section 22, the total amount of claims of other unsecured creditors admitted by the Commissioner, does not exceed the total amount of the money credited to the account of a coal mine, every such admitted claim shall be paid in full and the balance, if any, shall be paid to the owner, but where such amount is insufficient to meet in full the total amount of the admitted claims, all such claims shall abate in equal proportions and be paid accordingly.

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1. Ins. by Act 22 of 1978, s. 14 (w.e.f. 27-5-1978).

2. Subs. by s. 14, *ibid.*, for certain words (w.e.f. 27-5-1978).

3. Ins. by s. 15, *ibid.* (w.e.f. 27-5-1978).

<sup>1</sup>[**24A. Interest on admitted claims.**—Notwithstanding any award, decree or order of any court, tribunal or other authority, passed before the appointed day, in relation to any coal mine, where any amount is payable in respect of a claim admitted under this Act, the interest payable on such amount for any period after the appointed day shall be at such rate not exceeding the rate of interest accruing on any amount deposited by the Commissioner under section 18.]

<sup>2</sup>[**25. Recovery of excess payments made by Central Government or Custodian.**—Any amount in excess of payments over receipts in the statement of accounts prepared under section 19 shall be deemed to be an amount advanced by the Central Government or the Custodian, as the case may be, for the management of a coal mine during the period in which the management of such coal mine remained vested in the Central Government and the Central Government may make a claim to the Commissioner for such excess payment and such claim shall have priority over the claims of all other unsecured creditors of the coal mine, including those referred to in sub-section (2) of section 22.

*Explanation.*—In this section. “Custodian” means the Custodian appointed under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973).]

<sup>3</sup>[**25A. Notice to owners of coal mines and managing contractors, etc.**—(1) After meeting the liabilities of persons whose claims have been admitted under this Act, the Commissioner shall notify, in such manner as he may think fit, the amount of money available with him and specify in such notification a date within which the owners of the coal mines, the managing contractors and the owners of any machinery, equipment or other property which has vested in the Central Government or a Government company under this Act and which does not belong to the owners of the coal mines may apply to him for payment.

(2) Where any application is made under sub-section (1), the Commissioner shall, after satisfying himself as to the right of the applicant to receive the whole or any part of the amount, pay the amount to the person concerned and in the event of there being a doubt or dispute as to the right of the person to receive the whole or any part of the amount, the Commissioner shall deal with the application in the manner specified in sub-section (2) of section 26.]

**26. Disbursement of amounts to the owners of coal mines.**—(1) If out of the monies paid to him in relation to a coal mine or group of coal mines specified in the second column of the Schedule, there is a balance left after meeting the liabilities of all the secured and unsecured creditors, the Commissioner shall disburse such balance to the owner of such coal mine or group of coal mines.

(2) Before making any payment to the owner of any coal mine or group of coal mines under sub-section (1), the Commissioner shall satisfy himself as to the right of such person to receive the whole or any part of such amount, and in the event of there being a doubt or dispute as to the right of the person to receive the whole or any part of the amount, referred to in sections 8 and 9, the Commissioner shall refer the matter to the court and make the disbursement in accordance with the decision of the court.

(3) For the removal of doubts, it is hereby declared that the entries in the fourth column of the Schedule shall not be deemed to be conclusive as to the right, title and interest of any person in relation to any coal mine specified in the corresponding entries in the second column of the Schedule and evidence shall be admissible to establish the right, title and interest of any person in relation to such coal mine.

(4) In relation to a coal mine the operations of which were, immediately before the taking over of the management of such coal mine under the Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973), under the control of a managing contractor, the amount specified in the fifth column of the Schedule against such coal mine shall be apportioned between the owner of the coal mine and such managing contractor in such proportions as may be agreed upon by or between the owner and such

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1. Ins. by Act 22 of 1978, s. 16 (w.e.f. 1-5-1973).

2. Subs. by Act 57 of 1986, s. 17, for section 25 (w.e.f. 1-5-1973).

3. Ins. by Act 22 of 1978, s. 17 (w.e.f. 27-5-1978).



managing contractor, and in the event of therebeing no such agreement, in such proportions as may be determined by the court on a reference made to it by the Commissioner.

(5) Where any machinery, equipment or other property in a coal mine has vested in the Central Government or a Government company under this Act, but such machinery, equipment or other property does not belong to the owner of such coal mine, the amount specified in the fifth column of the Schedule against such coal mine shall, on a reference made to it by the Commissioner, be apportioned by the court between the owner of such coal mine and the owner of such machinery, equipment or other property having due regard to the value of such machinery, equipment or other property on the appointed day.

<sup>1</sup>[(6) Where the amount specified in the fifth column of the Schedule is relatable to a group of coal mines, the Commissioner shall have power to apportion such amount among the owners of such group, and in making such apportionment, the Commissioner shall have regard to the highest annual production in the coal mine during the three years immediately preceding the appointed day.]

*Explanation.*—In this section, “court”, in relation to a coal mine, means the principal civil court of original jurisdiction within the local limits of whose jurisdiction the coal mine is situated.

**27. Undisbursed or unclaimed amounts to be deposited to the general revenue account.**—Any money paid to the Commissioner which remains undisbursed or unclaimed for a period of <sup>2</sup>[three years from the day on which the last order for disbursement was made], shall be transferred by the Commissioner to the general revenue account of the Central Government; but a claim to any money so transferred may be preferred to the Central Government by the person entitled to such payment and shall be dealt with as if such transfer had not been made, the order, if any, for payment of the claim being treated as an order for the refund of revenue.

## CHAPTER VII

### MISCELLANEOUS

**28. Effect of this Act on other laws.**—The provisions of this Act shall have effect notwithstanding anything in consistent therewith contained in any other law for the time being in force or in any instrument having effect by virtue of any law other than this Act, or in any decree or order of any court, tribunal or other authority.

**29. Contracts to cease to have effect unless ratified by Government.**—(1) Every contract entered into by the owner or occupier of any coal mine for any service, sale or supply and in force immediately before the appointed day shall, on and from the expiry of one hundred and twenty days from the appointed day, cease to have effect unless such contract is, before the expiry of that period, ratified, in writing, by the Central Government and in ratifying such contract the Central Government may make such alterations or modifications therein as it may think fit:

Provided that the Central Government shall not omit to ratify a contract unless it is satisfied that such contract is unduly onerous or has been entered into in bad faith or is detrimental to the interests of the coal mine.

(2) The Central Government shall not omit to ratify a contract or make any alteration or modification therein except after giving to the parties to the contract a reasonable opportunity of being heard and except after recording in writing its reasons for refusal to ratify the contract.

**30. Penalties.**—<sup>3</sup>[(1)] Any person who,—

(a) having in his possession, custody or control any property forming part of the undertaking of any coal mine referred to in the Schedule wrongfully withholds such property from the Central Government or the Government company, or

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1. Ins. by Act 57 of 1986, s. 18 (w.e.f. 1-5-1973).

2. Subs. by Act 22 of 1978, s.18, for “three years from the last day on which the disbursement was made” (w.e.f. 27-5-1978).

3. Section 30 re-numbered as sub-section (1) thereof by Act 67 of 1976, s. 4 (w.e.f. 27-5-1976).

(b) wrongfully obtains possession of, or retains, any property forming part of the undertaking of any coal mine specified in the Schedule or wilfully withholds or fails to furnish to the Central Government or any person specified by that Government, any document relating to such coal mine which may be in his possession, custody or control or fails to deliver to the Custodian any assets, books of account, registers or other documents in his custody relating to the coal mine in respect of which a Custodian has been appointed, or

(c) wrongfully removes or destroys any property of any coal mine or prefers any claim under this Act which he knows or has reasonable cause to believe to be false or grossly inaccurate,

shall be punishable with imprisonment for a term which may extend to two years, or with fine which may extend to ten thousand rupees, or with both.

<sup>1</sup>[(2) Any person who engages, or causes any other person to be engaged, in winning or mining coal from the whole or part of any land in respect of which no valid prospecting licence or mining lease or sub-lease is in force, shall be punishable <sup>2</sup>[with imprisonment for a term which may extend to three years and also with fine which may extend to twenty thousand rupees.]]

**31. Offences by companies.**—(1) Where an offence under this Act has been committed by a company, every person who at the time the offence was committed was in charge of, and was responsible to, the company for the conduct of the business of the company as well as the company, shall be deemed to be guilty of the offence and shall be liable to be proceeded against and punished accordingly:

Provided that nothing contained in this sub-section shall render any such person liable to any punishment, if he proves that the offence was committed without his knowledge or that he had exercised all due diligence to prevent the commission of such offence.

(2) Notwithstanding anything contained in sub-section (1), where any offence under this Act has been committed by a company and it is proved that the offence has been committed with the consent or connivance of, or is attributable to, any neglect on the part of any director, manager, secretary or other officer of the company, such director, manager, secretary or other officer shall be deemed to be guilty of that offence and shall be liable to be proceeded against and punished accordingly.

*Explanation.*—For the purposes of this section,—

(a) “company” means any body corporate and includes a firm or other association of individuals; and

(b) “director”, in relation to a firm, means a partner in the firm.

**32. Mining companies not to be wound up by the court.**—No proceeding for the winding up of a mining company, the right, title and interest in relation to the coal mine owned by which have vested in the Central Government or a Government company under this Act or for the appointment of a receiver in respect of the business of the company, shall lie in any court except with the consent of the Central Government.

**33. Delegation of powers.**—(1) The Central Government may, by notification, direct that all or any of the powers exercisable by it under this Act may also be exercised by any person or persons as may be specified in the notification.

(2) Whenever any delegation of power is made under sub-section (1), the person to whom such power has been delegated shall act under the direction, control and supervision of the Central Government.

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1. Ins. by Act 67 of 1976, s. 4 (w.e.f. 27-5-1976).

2. Subs. by Act 22 of 1978, s. 19, for certain words (w.e.f. 27-5-1978).

**34. Power to make rules.**—(1) The Central Government may, by notification, make rules to carry out the provisions of this Act.

(2) In particular, and without prejudice to the generality of the foregoing power, such rules may provide for all or any of the following matters, namely:—

(a) the manner in which the coal mine shall be managed by a Government company or a Custodian;

<sup>1</sup>[(aa) the coal mines or coal bearing areas and their location, the minimum size of the coal mine or coal bearing areas, and such other conditions which may be necessary for the purpose of coal mining operations including mining for sale by a company under sub-section (2) of section 3A.]

(b) the manner in which monies in any provident or other fund referred to in section 15 shall be dealt with;

(c) the form and manner in which the statement of accounts referred to in section 19 shall be prepared;

(d) any other matter which is required to be, or may be, prescribed.

(3) Every rule made by the Central Government under this Act shall be laid, as soon as may be after it is made, before each House of Parliament while it is in session, for a total period of thirty days which may be comprised in one session or in two or more successive sessions, and if, before the expiry of the session immediately following the session or successive sessions aforesaid, both Houses agree in making any modification in the rule or both Houses agree that the rule should not be made, the rule shall thereafter have effect only in such modified form or be of no effect, as the case may be; so, however, that any such modification or annulment shall be without prejudice to the validity of anything previously done under that rule.

**35. Power to remove difficulties.**—If any difficulty arises in giving effect to the provisions of this Act, the Central Government may, by order, not inconsistent with the provisions of this Act, remove the difficulty:

Provided that no such order shall be made after the expiry of a period of two years from the appointed day.

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1. Ins. by Act 11 of 2015, s. 28 and Schedule IV (w.e.f. 21-10-2014).

THE SCHEDULE  
(See sections 3, 8 and 18)

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
<b>ASSAM</b>				
<i>Jeypore Coalfield</i>				
1.	Bimalpore ...	Post Office Sibsagar	Bimalpore Collieries Limited, Post Office, Sibsagar.	4,000
2.	Dilli ...	Post Office Banhat, Sibasagar.	Dilli Collieries Association Limited, Post Office Tinsukia.	4,000
3.	Jeypore ...	Post Office Namrup	Jeypore Collieries (Private) Limited, Post Office Namrup.	75,000
<i>Makum Coalfield, Lakhimpur</i>				
4.	Baragolai ...	Post Office Baragolai	Assam Railways and Trading Company Limited Margherita.	*48,84,000
5.	Ledo ...	Post Office Ledo	Assam Railways and Trading Company Limited, Margherita.	Amount included in the amount specified against Sl. No. 4.
6.	Namdang ...	Post Office Baragolai	Assam Railways and Trading Company Limited Margherita.	4,000
7.	Tipong ...	Post Office Ledo	Assam Railways and Trading Company Limited, Margherita.	Amount included in the amount specified against Sl. No. 4.
<i>Mikir Coalfield</i>				
8.	Koilajan ...	Post Office Koilajan	Koilajan Collieries Limited, Post Office Dimapur, Naga Hills.	38,000
9.	Seelvata ...	Post Office Diphu, District Mikir Hills.	Hira Padda Dipali Dutta, Shillong.	4,000
<b>BIHAR</b>				
<i>Daltongani Hutar Coalfield, Palamau</i>				
10.	Hutar ...	Post Office Hutar Colliery.	Sone Valley Portland Cement Company Limited, Post Office Japla, Palamau.	2,98,000

\* This amount includes the amount payable in respect of coal mine specified against Sl. Nos. 5 and 7.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
11.	Jagaldaga ...	Post Office Latehar Palamau.	Shri S.K. Dutta, 23-P/1A, Manicktola Main Road, Calcutta-54.	4,000
12.	Rajhara ...	Post Office Rajhara Colliery.	Ram Saran Das & Brothers, 18, Netaji Subhas Road, Calcutta-1.	6,67,000
<i>East Bokaro Coalfield Hazaribagh</i>				
13.	East Bokaro ...	Post Office Pichri	East Bokaro Collieries Company (Private) Limited, Post Office Pichri.	15,000
14.	New Selected Dhori ...	Post Office Bermo	Gopal N. Singh, Krishna N. Singh, Govind N. Singh, Shyam N. Singh, Girdher N. Singh.	4,80,000
<i>Nominated Owner:</i>				
Shri Bhuneshwar Goswami, Post Office Bermo, Hazaribagh.				
15.	Pure Dhori ...	Post Office Tantri	Pure Dhori Colliery Company, Post Office Tantri, Hazaribagh.	29,200
16.	Selected Kargali ...	Post Office Pichri	Vaydanji J-Dave, Post Office Box 8, Jharia.	1,73,000
<i>Hurrah Coalfield (Santhal Pargana)</i>				
17.	Hurrah Block 1A ...	Fulberia, Post Office Mahagama.	Ideal Mining Combine, Post Office Mahagama, District Santhal Pargana.	5,000
18.	Hurrah Block 1B ...	Post Office Mahagama	Dwarka Prasad Marwari, Post Office Mahagama, District Santhal Pargana.	4,000
19.	Bergo ...	Post Office Denro (Santhal Pargana).	Khudiram Seal, Post Office Dhanro (Santhal Pargana).	4,000
20.	Churi Jilwari ...	Post Office Godda	Fulchand Ram, Post Office Godda (Santhal Pargana).	4,000
21.	Lalmatia ...	Post Office Mahagama	Messrs. S. P. Coal Enterprises, Post Office Mahagama, District Santhal Pargana.	18,000
22.	Paharpur ...	Post Office Mahagama	S. P. Coal Enterprises, Post Office Mahagama (Santhal Pargana).	7,000
23.	Paul's Chilgo ...	Post Office Amrapara (Santhal Pargana)	Paul Brothers, Post Office Jamtara (Santhal Pargana).	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
24.	Simlong ...	Post Office Dhamni	H.N. Bhagar, Post Office Barhait (Santhal Pargana).	4,000
<i>Jainty Coolfields (Santhal Pargana)</i>				
25.	Bhawanipur ...	Post Office Chitra	Sidheswari Prasad, N. Deo, Post Office Chitra.	13,000
26.	Central Saharpuri ...	Post Office Chitra	M.N. Singh and S.S. Singh, Post Office Chitra (Santhal Pargana).	15,000
27.	Chatkam ...	Post Office Dhamni (Santhal Pargana).	H.N. Bhagar, Post Office Barhait (Santhal Pargana).	4,000
28.	Chitra Central ...	Post Office Chitra	B.N. Mandal and Company, Post Office Chitra (Santhal Pargana).	7,000
29.	East Damagorah ...	Post Office Kukraha	R.N. Singh, Post Office Saroth.	15,000
30.	Gandharb ...		Shri Tibriwal, Post Office Deoghar.	4,000
31.	Girija ...	Post Office Chitra	Shri M.K. Singh, Post Office Chitra (Santhal Pargana).	4,000
32.	Haripur ...	Post Office Mahagama	Purushottam Das, Post Office Mahagama (Santhal Pargana).	4,000
33.	Harinsingha (Coal Pit). ...	Village & Post Office Dumka (Santhal Pargana)	Biswanath Himathsingha, Village and Post Office Dumka (Santhal Pargana).	4,000
34.	Jayanti Central ...		Shri O.P. Santhalia, 16, India Exchange Place, Calcutta-1.	54,000
35.	Jayanti Khas ...		Shri Saligram Prasad Singh, Post Office Madhupur.	4,000
36.	Jilwari No. 7 ...		Shri Jagannath Prasad Bhagar, Post Office Saraunri.	4,000
37.	Mondal's Damgora East Sec. ...	Post Office Chitra (Santhal Pargana)	C.C. Mondal, Post Office Dishergarh, Burdwan.	15,000
38.	Mondal's Damgora West ...	Post Office Chitra (Santhal Pargana)	A.K. Bhaduri, Post Office Chitra (Santhal Pargana).	4,000
39.	North Saharjuri ...		Shri A.P. Singh and others, Post Office Kukraha.	7,000
40.	Patrika ...	Post Office Chitra	Shri N.K. Singh, Post Office Chitra (Santhal Pargana).	6,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
41.	Phulberia ...		Shri M.P. Marwari, Post Office Mahajama.	5,000
42.	Saharjuri ...	Post Office Kukraha	M.G. Mishra, Post Office Kukraha.	17,000
43.	Tarabad Boothari ...	Post Office T.K. Gram	Shri Durga Jamjuri Coal Company (Private) Limited, Post Office Barakar, District Burdwan.	4,000
44.	Tulsi Dabor ...	Post Office Chitra	Nalini Kumar Singh, Post Office Chitra (Santhal Pargana).	19,000
<i>Jharia Coalfield</i>				
45.	Agarwal Godhur ...	Post Office Kusunda	Agarwalla Godhur Coal Company, Post Office Kusunda, Dhanbad.	95,000
46.	Baramessia Sikarichuck ...	Post Office Tundoo	Thakur Rama Avtar Singh, Post Office Tundoo Dhanbad.	49,000
47.	Baherabera Chuck ...	Post Office Tundoo	Thakur Gupteswar Prasad Singh, Post Office Tundoo, Dhanbad.	45,000
48.	Barwabera ...	Post Office Nawagarh	B. Trigunai and Brothers, Post Office Nawagarh, Dhanbad.	73,000
49.	Barora ...	Post office Nawagarh	Barora Coal Concern, Post Office Nawagarh, Dhanbad.	4,26,000
50.	Bastacolla ...	Post Office Dhansar	Bastacolla Coal Company Limited, Post Office Dhansar, Dhanbad.	23,32,000
51.	Basudeva 'A' (Narayan seam) ...	Post Office Khas Jinagora.	A.B. Jugdutt and Company, Jharia.	9,000
52.	Bera Colliery ...	Post Office Jharia	Bera Colliery Company, Post Office Jharia.	12,28,000
53.	Bright Kusunda ...	Post Office Dhansar	Bright Kusunda Colliery Company, Post Office Dhansar, Dhanbad.	4,000
54.	Bright Tasra ...	Post Office Sindri	Seth Jharumal, Post Office Sindri, Dhanbad.	18,000
55.	Basudev 'A' ...	Post Office Khas Jeenagora	R.B. Jugdutt and Company, Jharia.	17,000
56.	Banerjee's Dobary ...	Post Office Jharia	S.B. Banerjee and Sons, Post Office Jharia.	4,000
57.	Central Ganeshpur ...	Post Office Nawagarh	Shyamlal Sunda and Company, Post Office Nawagarh, Dhanbad.	41,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
58.	Central Kendwadih ...	Post Office Nawagarh	Narsingh Harji, Post Office Nawagarh, Dhanbad.	2,88,000
59.	Central Kessurgarh ...	Post Office Nawagarh	Bhairobux Agarwalla, Post Office Nawagarh, Dhanbad.	80,000
60.	Central Baihardih ...	Post Office Katrasgarh	K.K. Chandra & Brothers, Post Office Katrasgarh.	76,000
61.	Central Sinidih ...	Post Office Tundoo	Srimati Manjula Devi, Post Office Tundoo.	4,000
62.	Central Golukdih ...	Post Office Jharia	Srimati Jyotsna Devi, "Nilachal", Post Office Sitarampur, Burdwan.	44,000
63.	Central Dobary ...	Post Office Jharia	Srimati Jayanti Devi, Post Office Jharia, Dhanbad.	42,000
64.	Central Keshalpur ...	Post Office Katrasgarh	Moolji N. Cholia, Post Office Katrasgarh, Dhanbad.	1,01,000
65.	Central Godhur ...	Post Office Kusunda	Central Godhur Colliery Company, Post Office Kusunda, Dhanbad	42,000
66.	Central Jayramdih ...	Post Office Nawagarh	Paul Brothers, Post Office Nawagarh, Dhanbad.	49,000
67.	Central Tasra ...	Post Office Sindri	Central Tasra Coal Company Limited Post, Office Jharia, Dhanbad.	52,000
68.	Central Angarpathra ...	Post Office Sijua	Central Angarpathra Colliery Company, Post Office Sijua, Dhanbad.	99,000
69.	Central Bansjora. ...	Post Office Sijua	Khas Sijua Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	1,13,000
70.	Chandore ...	Post Office Katrasgarh	R.N. Singh and others, Post Office Katrasgarh.	67,00
71.	Chandore	Post Office Sijua	D.P. Agarwalla, Jharia, Dhanbad.	16,000
72.	Central Sulunga ...	Post Office Khas Jeenagora	Purushottampur Colliery Company (Private) Limited, Post Office Jharia, Dhanbad.	4,98,000
73.	Central Chandore ...		Srimati Jyotsna Devi, Post Office Jharia Dhanbad.	4,000
74.	Damra Khas ...	Post Office Nawagarh	Sheikh Brothers and Company, Post Office Nawagarh, Dhanbad.	56,000



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
75.	Damra Pinalgoria ...	Post Office Nawagarh	Lala Mohinder Paul, Post Office Nawagarh, Dhanbad.	35,000
76.	Diamond Phularitand ...	Post Office Kharkharee	Shyama Coal Company, Post Office Kharkharee.	63,000
77.	Dhansar ...	Post Office Dhansar	Pure Dhansar Coal Company, Post Office Dhansar, Dhanbad.	3,18,000
78.	Dhansar, NBH ...	Post Office Dhansar	Dhansar Coal Company (Private) Limited, Post Office Dhansar, Dhanbad.	2,84,000
79.	East Benedih ...	Post Office Nawagarh	East Bengal Coal Concern (Private) Limited, Post Office Nawagarh, Dhanbad.	1,09,000
80.	East Dharmaband ...	Post Office Nawagarh	East Dharmaband Colliery Company, Post Office Nawagarh, Dhanbad.	22,000
81.	East Khas Baihardih ...	Post Office Tundoo	East Khas Baihardih Coal Company, Post Office Tundoo	1,00,000
82.	East Mandra ...	Post Office Nawagarh	Bharat Coal Company, Post Office Nawagarh, Dhanbad.	55,000
83.	East Bastacolla ...	Post Office Dhansar	East Bastacolla Colliery Company, Post Office Jharia, Dhanbad.	1,32,000
84.	East Busseriya ...	Post Office Kusunda	East Busseriya Colliery Company (Private) Limited, Shanti Bhawan, Dhanbad.	10,08,000
85.	East Sinidih ...	Post Office Tundoo	P. Chanchani and Company (Private) Limited, Post Office Tundoo.	60,000
86.	East Kujama ...	Post Office Jharia	East Kujama Colliery Company, Post Office, Sijua, Dhanbad.	43,000
87.	East Keshalpur ...	Post Office Katrasgarh	Shri Baijnath Chowdhury and others, Post Office Katrasgarh, Dhanbad.	40,000
88.	East Kendwadih ...	Post Office Dhansar	East Kendwadih Coal Company Limited, Kusunda.	43,000
89.	East Lohabati ...	Post Office Ramnagarh	East Murulidih Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	1,48,000
90.	East Tetulmari ...	Post Office Sijua	East Tetulmari Colliery Company Limited, Sijua.	4,000
91.	East Murulidih ...	Post Office Mohuda	P.K. Lalla, Post Office Kharkharee, District Dhanbad.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
92.	East Godhur ...	Post Office Kusunda	East Godhur Colliery Company (Private) Limited, Post Office Dhanbad.	4,000
93.	Golden Jeenagora ...	Post Office Khas Jeenagora.	Salunga Collieries (Private) Limited, Post Office Dhanbad. .	7,64,000
94.	Ghutway ...	Post Office Karmatand	Ghutway Colliery Company, Dugda, District Hazaribagh.	4,000
95.	Golden Sinidih ...	Post Office Tundoo	Hit Narayan Singh, Post Office Tundoo, Dhanbad.	9,000
96.	Ideal Keshalpur ...	Post Office Katrasgarh	Ideal Keshalpur Colliery Company, Post Office Katrasgarh.	39,000
97.	Jogidih ...	Post Office Tundoo	P.K. Lalla and Brothers, Post Office Tundoo, Dhanbad.	68,000
98.	Joyramdih ...	Post Office Nudkharkee	Joyramdih Coal Company, Post Office Nudkharkee, Dhanbad.	*2,42,000
99.	Kendwadih (Mondal) ...	Post Office Nawagarh	B.N. Mondal and Company, Post Office Nawagarh, Dhanbad.	55,000
100.	Khas Muraidih ...	Post Office Tundoo	U.N. Lala, Post Office Tundoo, Dhanbad	4,000
101.	Khas Sinidih ...	Post Office Nawagarh.	Gyan Chand Sunda and Company, Jharia.	75,000
102.	Khodo Valley ...	Post Office Nawagarh	Jiwanlal Sunda, Jora Phatak, Dhanbad.	60,000
103.	Khas Bansjora ...	Post Office Bansjora	Khas Bansjora Colliery Company, Post Office Bansjora, Dhanbad.	1,70,000
104.	Khas Bahiardih ...	Post Office Tundoo	Khas Bahiardih Coal Company, Post Office Tundoo	33,000
105.	Katras New ...	Post Office Katrasgarh	Shrimati Kashibai, Post Office Katrasgarh	96,000
106.	Kuya and Khas Kuya ...	Post Office Jharia	Kuya Colliery Company (Private) Limited, Post Office Jharia, Dhanbad.	4,33,000
107.	Khas Katrasgarh ...	Post Office Katrasgarh	Mustafi and Company, Post Office Katrasbazar, Dhanbad.	20,000
108.	Khas Godhur ...	Post Office Kusunda	Khas Godhur Coal Company, Post Office Kusunda.	48,000
109.	Khas Kusunda ...	Post Office Kusunda	Khas Kusunda Coal Company (Private) Limited, 40, Strand Road, Calcutta- 1.	3,25,000

\* This amount includes the amount payable in respect of coal mines specified against SI. Nos. 156 and 210.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
110.	Karmatand ...	Post Office Karmatand	Sri Ram Coal Company, Post Office Karmatand.	1,63,000
111.	Khas Joyramdih ...	Post Office Nawagarh	Khas Joyramdih Colliery Company, Post Office Nawagarh, Dhanbad.	* 1,12,000
112.	Khas Matigora ...	Post Office Nudkhurkee	Khas Matigora Colliery Company, Post Office Nudkhurkee, Dhanbad.	4,000
113.	Kalishthan Angarpathra ...	Post Office Katrasgarh	Kalishthan Angarpathra Coal Company, Post Office Katrasgarh, Dhanbad.	43,000
114.	Khas Sijua ...	Post Office Sijua	Khas Sijua Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	5,42,000
115.	Khas Kandra ...	Post Office Sindri	Nasib Singh Constituted Attorney (Owner -Sukla Chandra Prava Debi and Sons, Post Office Sindri).	4,000
116.	Khas Pandedih ...	Post Office Sijua	The Khas Pandedih Colliery Company, Post Office Sijua, Dhanbad.	4,000
117.	Keshalpur ...	Post Office Katrasgarh	Seo Shankar Bole, Post Office Jharia, Dhanbad.	4,000
118.	Liberty ...	Post Office Jharia	Agarwal Mining Company (Private) Limited, Post Office Jharia, Dhanbad.	1,18,000
119.	Laxmi Salanpur ...	Post Office Katrasgarh	L.B. Singh and Company, Post Office Katrasgarh, Dhanbad.	4,000
120.	Mandra South Barora ...	Post Office Katrasgarh	Bijoy Narain Singh and Jagdeo Prasad Singh, Post Office Katrasgarh, Dhanbad.	35,000
121.	Model Muraidih... ...	Post Office Nawagarh	R.K. Pandey, Post Office Nawagarh, Dhanbad.	6,000
122.	Manaitand ...	Post Office Dhanbad	Manaitand Colliery Company, Post Office Dhansar, Dhanbad.	1,11,000
123.	Majhlitand ...	Post Office Tundoo	Sri Pritish Lalla, Post Office Tundoo.	51,000
124.	Model Joyramdih ...	Post Office Nawagarh	Paul Brothers, Post Office Nawagarh, Dhanbad.	4,000
125.	Model Angarpathra ...	Post Office Sijua	B.L. Agarwalla, Post Office Govindpur, Dhanbad.	1,10,000
126.	Modern Sudamdih ...	Post Office Pathardih	Modern Sudamdih Colliery Company, Post Office Pathardih, Dhanbad.	4,000
127.	New Kendwadih ...	Post Office Nawagarh	K.P. Lall & Sons, Post Office Nawagarh, Dhanbad.	49,000

\* This amount includes the amount payable in respect of coal mine specified against SI. No. 148.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
128.	New Muraidih ...	Post Office Kharkharee	Messrs Kamalendu & Subhendu Banerjee, 420, Shyampukur Street Calcutta.	4,000
129.	North & Khas Muraidih ...	Post Office Nawagarh	Kaluram Heliwal, Post Office Nawagarh, Dhanbad.	4,000
130.	North Baramossia ...	Post Office Tundoo	North Baramossia Coal Company, Post Office Dhansar, Dhanbad.	60,000
131.	North Tundoo Khas ...	Post Office Katrasgarh	R.L. Aggarwala, Post Office Katrasgarh	4,000
132.	North Bhuggatdih ...	Post Office Dhansar	Srimati Narmada Bala Gupta, Sri Dina Nath Agarwal and Bansdo Prasad Agarwala, Post Office Jharia Dhanbad.	1,29,000
133.	Nichitpur ...	Post Office Bansjora	Nichitpur Coal Company (Pvt.) Limited, 7 Manoharpukar Road, Calcutta-26.	3,03,000
134.	North Sinidih ...	Post Office Tundoo	Sankarlall Kejarilall, Post Office Jharia, Dhanbad.	1,65,000
135.	New Golakdih ...	Post Office Govindpur	Biswanath Agarwalla, Post Office Govindpur, Dhanbad.	14,000
136.	North Golukdih ...	Post Office Baliapur	Kishanlall Ranjelall, Post Office Baliapur, Dhanbad.	1,41,000
137.	Narayanpur ...	Post Office Katrasgarh	Srimati Naraini Devi, Post Office Katrasgarh.	1,38,000
138.	North Akashkinari ...	Post Office Katrasgarh	Khimji Dossa and Company, Post Office Katrasgarh, Dhanbad.	2,17,000
139.	North Dharmaband ...	Post Office Katrasgarh	Kunverji Kalyanji, Post Office Katrasgarh, Dhanbad.	44,000
140.	North Tentuliya ...	Post Office Katrasgarh	Debram Ramji, Post Office Katrasgarh	3,26,000
141.	North Dobari ...	Post Office Jharia	Sahana Coal Company, Post Office Jharia, Dhanbad.	1,44,000
142.	North & West Ghanuadih ...	Post Office Jharia	North & West Ghanuadih Colliery Company, Post Office Jharia, Dhanbad.	6,64,000
143.	New Katras ...	Post Office Katrasgarh	New Katras Coal Company, Post Office Katrasgarh, Dhanbad.	41,000
144.	New Salanpur ...	Post Office Katrasgarh	Madhu Lachman & Sons, Post Office Katrasgarh.	6,000
145.	North Keshalpur ...	Post Office Katrasgarh	North Keshalpur Colliery Company (Private) Limited, Post Office Katrasgarh, Dhanbad.	12,35,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
146.	North Godhur ...	Post Office Kusunda	North Godhur Colliery Company, Post Office Kusunda, Dhanbad.	4,000
147.	North Loyabad ...	Post Office Bansjora	North Loyabad Coal Company, Post Office Bansjora, Dhanbad.	3,89,000
148.	North Kessurgarh ...	Post Office Nadkhurkee	Nandalall Shaha & others, Post Office Nawagarh.	Amount included in the amount specified against Sl. No. 111.
149.	Nudkhurkee ...	Post Office Nudkhurkee	M.B. Roy and Brothers, Post Office Nudkhurkee.	3,57,000
150.	National Tasra ...	Post Office Sindri	Kailashram Khanna, Post Office Sindri, Dhanbad.	13,000
151.	New Angarpathra ...	Post Office Katrasgarh	New Angarpathra Colliery Company, Post Office Katrasgarh.	1,08,000
152.	New Pandedih ...	Post Office Sijua	New Pandedih Colliery Company, Post Office Jharia.	10,000
153.	North & North East Angarpathra	Post Office Katrasgarh	North Angarpathra Coal Company, Post Office Katrasgarh, Dhanbad.	72,000
154.	North Tetulmari...	Post Office Sijua	North Tetulmari Colliery Company, Post Office Sijua, Dhanbad.	8,89,000
155.	New Busserya	Post Office Bansjora	New Busserya Coal Company, Post Office Sijua, Dhanbad.	11,000
156.	New Joyramdih	Post Office Nudkhurkee	Ajit Kumar Chanda, Post Office Nudkhurkee.	Amount included in the amount specified against Sl. No. 98.
157.	North Gondudih. ...	Post Office Kusunda	North Gondudih Colliery Company, Post Office Kusunda.	4,000
158.	New Auckland Colliery ...	Post Office Nudkhurkee	Sri Sankar Sen, Post Office Nudkhurkee, Dhanbad.	4,000
159.	New Dobary ...	Post Office Jharia	New Dobary Coal Company, Post Office Jharia, Dhanbad.	4,000
160.	New Phularitand. ...	Post Office Nawagarh	New Phularitand Colliery Company, Post Nawagarh, Dhanbad.	4,000
161.	New Kunji ...	Post Office Mohuda	Mrs. B. Kaul, Tower House, Dhanbad.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
162.	New Tasra ...	Post Office Sindri	New Tasra Coal Company, Post Office Jharia, Dhanbad.	4,000
163.	Pure Barora ...	Post Office Nawagarh	N. Sahai, Post Office Nawagarh, Dhanbad.	1,60,000
164.	Pure Benedin ...	Post Office Nawagarh	Doaba Coal Company (Private) Limited, Sunda House, Joraphatak Road, Dhanbad.	11,000
165.	Pure Dharmaband ...	Post Office Katrasgarh	B.N. Jagdeo Prasad Singh, Post Office Katrasgarh, Dhanbad.	17,000
166.	Pure Ganeshpur ...	Post Office Nawagarh	Pure Ganeshpur Colliery Company, Post Office Jharia, Dhanbad.	1,14,000
167.	Pure Nichitpur ...	Post Office Bansjora	Pure Nichitpur Colliery Company, Post Office Bansjora, Dhanbad.	58,000
168.	Pure Sinidih ...	Post Office Tundoo	Thakur Ram Avtar Singh, Post Office Tundoo, Dhanbad.	4,000
169.	Pure Suderaidih ...	Post Office Tundoo	Thakur G.P. Singh, Post Office Tundoo, Dhanbad.	30,000
170.	Pure Selected Golakdih ...	Post Office Jharia	Pure Selected Golakdih Colliery Company, Post Office Jharia, Dhanbad.	93,000
171.	Pure Bhuggatdih ...	Post Office Jharia	Pure Bhuggatdih Colliery Company, Post Office Jharia, Dhanbad.	1,05,000
172.	Pure Salanpur ...	Post Office Katrasgarh	G.V. Modi (Receiver), Post Office Jharia.	44,000
173.	Pinalgoria ...	Post Office Nawagarh	East Kessurghar Colliery Company, Post Office Nawagarh.	26,000
174.	Pure Damoda ...	Post Office Nudkharkee	Pandit Ram Bhaju Upadhya and Company, Post Office Nudkharkee.	2,10,000
175.	Pure Joyramdih ...	Post Office Nudkharkee	Pure Joyramdih Colliery Company, Post Office Nudkharkee, Dhanbad.	1,24,000
176.	Pure Selected Bansjora ...	Post Office Sijua	H.C. Bhutani, Post Office Sijua, Dhanbad.	4,56,000
177.	Pure Selected Tetulmari ...	Post Office Sijua	Pure Selected Tetulmari Colliery Company Limited, Post Office Sijua, Dhanbad.	45,000
178.	Pure Golakdih ...	Post Office Jharia	Pure Golakdih Coal Company, Post Office Jharia, Dhanbad.	80,000
179.	Pathergoria ...	Post Office Mohuda	Bharat Mining Corporation, 9, Old Court House Street, Calcutta.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
180.	Pure Bansjora ...	Post Office Sijua	Madanlal Baswatia, Post Office Jharia, Dhanbad.	4,000
181.	Pure Chandore ...		The West Chandore Colliery Company, Post Office Jharia, Dhanbad.	4,000
182.	Ramgarh Jharia ...	Post Office Karmatand	Ramgarh Jharia Colliery Company, Post Office Karmatand, Dhanbad.	1,64,000
183.	Royal Tisra ...	Post Office Jharia	Royal Tisra Colliery Company, Post Office Jharia, Dhanbad.	50,000
184.	Real Sudamdih ...	Post Office Pathardih	Madhab Sinha, Post Office Pathardih.	4,000
185.	Selected Mandra ...	Post Office Nawagarh	Selected Mandra Colliery Company, Post Office Nawagarh.	18,000
186.	Selected Muraidih ...	Post Office Nawagarh	Selected Muraidih Colliery Company, Jiwan Sadan, Dhanbad.	22,000
187.	South Barora ...	Post Office Nawagarh	D.P. Lall & Sons, Post Office Nawagarh, Dhanbad.	2,97,000
188.	Selected Govindpur ...	Post Office Katrasgarh	Selected Govindpur Coal Concern, Post Office Katrasgarh, Dhanbad.	42,000
189.	Selected Keshalpur ...	Post Office Katrasgarh	Selected Keshalpur Colliery Company, Post Office Katrasgarh, Dhanbad.	4,000
190.	Selected Godhur ...	Post Office Kusunda	Selected Godhur Coal Company, Post Office Kusunda Dhanbad.	91,000
191.	Sri Godhur ...	Post Office Kusunda	Katasaria Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	35,000
192.	South Loyabad ...	Post Office Bansjora	South Loyabad Coal Company, Post Office Bansjora, Dhanbad.	21,000
193.	Selected Sudhamdih ...	Post Office Sindri Institute	Selected Sudamdih Colliery Company, Post Office Sindri Institute, Dhanbad.	41,000
194.	Selected Jogta ...	Post Office Jharia	Selected Jogta Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	4,000
195.	South Muraidih ...	Post Office Katrasgarh	South Muraidih Colliery Company, Post Office Katrasgarh, Dhanbad.	6,00
196.	Sudreadih ...	Post Office Nudkhurkee	Sunda Shamlal, Post Office Nawagarh	4,000
197.	Selected Ghanuadih ...	Post Office Jharia	Selected Ghanuadih Colliery Company, Post Office Jharia, Dhanbad.	4,000
198.	Selected Joyrampur ...	Post Office Jharia	Selected Joyrampur Colliery Company Ananda Bhavan, Post Office Jharia.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
199.	South Jamdiha ...	Post Office Nudkharkee	Natwarlal Shamaldas and Company, Post Office Nudkharkee.	4,000
200.	Sree Jagannath ...	Post Office Tundoo	North Baramessia Colliery Company Limited, Ashok Bagan, Post Office Dhanbad.	4,000
201.	Upper Mandra ...	Post Office Nawagarh	Upper Mandra Colliery Company, Post Office Nawagarh, Dhanbad.	92,000
202.	Upper Jeenagora ...	Post Office Jeenagorah	G.S. Atwal 243, Sector 9/C, Chandigarh.	4,000
203.	Upper Jharia ...	Post Office Jharia	Upper Jharia Colliery Company, Post Office Jharia, Dhanbad.	4,000
204.	Victory ...	Post Office Dhansar	United Mining Company Limited, Post Office Jharia, Dhanbad.	9,17,000
205.	West Phularitand ...	Post Office Nawagarh	West Phularitand Colliery Company, Post Office Jharia, Dhanbad.	55,000
206.	West Jogidih ...	Post Office Katrasgarh	Bihar National Coal Company, Post Office Katrasgarh.	39,000
207.	West Katras ...	Post Office Katrasgarh	N.K. Bose and Brothers, West Katras Colliery, Post Office Katrasgarh.	1,22,000
208.	West Koiludih ...	Post Office Katrasgarh	West Koiludih Colliery Company, Post Office Katrasgarh.	1,08,000
209.	West Ramkanali ...	Post Office Katrasgarh	West Ramkanali Colliery Company, Post Office Katrasgarh, District Dhanbad.	13,82,000
210.	West Joyramdih ...	Post Office Nudkharkee	A.K. Chandra, Post Office Nudkharkee, Dhanbad.	Amount included in the amount specified against Sl. No. 98
211.	West Angarpathra ...	Post Office Katrasgarh	West Angarpathra Colliery Company Limited, Post Office Katrasgarh, Dhanbad.	1,30,000
212.	West Chandore ...	Post Office Sijua	West Chandore Colliery Company, Post Office Jharia, Dhanbad.	85,000
213.	West Mudidih ...	Post Office Sijua	Waliram Taneja Mines (Private) Limited, Post Office Sijua, Dhanbad.	14,39,000
214.	West & Sowaria Salanpur ...	Post Office Katrasgarh	M.P. and D.D. Agarwalla, Dhanbad Bazar, Dhanbad.	55,000



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
215.	West Bhurangya.	Post Office Mohuda	P.K. Lalla, Post Office Kharkharee	4,000
	...			
216.	West Gobindpur.	Post Office Katrasgarh	West Gobindpur Coal Company, Post Office Katrasgarh, Dhanbad.	4,000
	...			
217.	West Keshalpur ...	Post Office Katrasgarh	West Keshalpur Colliery Company, Post Office Katrasgarh, Dhanbad.	4,000
	...			
218.	West Maheshpur	Post Office Tundoo	Sri Agarwalla Coal Company, Post Office Tundoo, Dhanbad.	4,000
	...			
219.	West Salanpur ...	Post Office Katrasgarh	Ganga Bishan Mohandra, Post Office Jharia, Dhanbad.	4,000
			<i>Bihar - Raniganj (Mugma Coalfield)</i>	
220.	Badjna ...	Post Office Nirshachati	Oriental Coal Company Limited, 25, Brabourne Road, Calcutta.	28,59,000
	...			
221.	Basumata ...	Post Office Nirshachati	D.N. Chandra and Brothers, Post Office Nirshachati Dhanbad.	4,000
	...			
222.	Bhogkat ...	Post Office Mugma	Banga Laxmi Coal Company, Post Office Mugma, Dhanbad.	5,000
	...			
223.	Chapapur ...	Post Office Nirshachati	B.N. Dutta and others, Post Office Nirshachati, Dhanbad.	25,000
	...			
224.	Central Shampur	Post Office Nirshachati	A.K. Chandra and others, Post Office Nirshachati, Dhanbad.	28,000
	...			
225.	Central Laikdih ...	Post Office Mugma	Central Laikdih Colliery Company, Post Office Mugma, Dhanbad.	4,000
	...			
226.	Chattabar ...		Messrs. New Chattabar Coal Company Limited, Post Office Chirkunda, District Dhanbad.	18,000
	...			
227.	Dahibari ...	Post Office Mugma	Dahibari Coal Company, Post Office Mugma.	7,50,100
	...			
228.	East Badjna ...	Post Office Nirshachati	S.N. Chanda and Brothers, Post Office Nirshachati.	1,09,000
	...			
229.	East Kapasara ...	Post Office Mugma	Banga Laxmi Coal Company, Post Office Mugma, Dhanbad.	37,000
	...			
230.	East Kumardhubi	Post Office Chirkunda	Sri Laxmi Narain Trust, Post Office Jharia, Dhanbad.	7,15,000
	...			
231.	East Rajpura ...	Post Office Mugma	Rajpura Coal Company, Post Office Mugma.	10,400
	...			
232.	East Shampur ...	Post Office Kumardhubi	Oriental Coal Company, Post Office Kumardhubi, Dhanbad.	16,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
233.	Edgarcoor (Durgamata) ...	Post Office Chirkunda	Durgamata Coal Company, Post Office Chirkunda.	5,200
234.	Edgarcoor ...	Post Office Kumardhubi	Srimati Sankarben Patel, Post Office Kumardhubi, Dhanbad.	14,400
235.	East Palasia ...	Post Office Mugma	Shri K.K. Goswami Post Office Mugma, Dhanbad.	32,300
236.	Edgarcoor (Agarwalla) ...	Post Office Nirshachati	B.R. Agarwalla and Company, Post Office Kumardhubi Dhanbad.	31,000
237.	Jamdohi Basantimata ...	Post Office Mugma	Jamdohi Coal Company, Post Office Mugma, Dhanbad.	4,43,800
238.	Jamburya (Selected Jamburya) ...	Post Office Nirshachati	East Indian Coal Company Limited, 4 Clive Row, Calcutta.	1,24,000
239.	Kalimata ...	Post Office Mugma	G.L. Dubey, Post Office Mugma, Dhanbad.	1,24,300
240.	Kapasara ...	Post Office Mugma	Bihar Coal Syndicate (Private) Limited, Post Office Mugma, Dhanbad.	65,300
241.	Khas Kalimati ...	Post Office Kumardhubi	Khas Kalimati Coal Company, Post Office Kumardhubi, Dhanbad.	1,00,000
242.	Khas Nirsha ...	Post Office Nirshachati	Mohatta Brothers, 19, British Indian Street Calcutta-1.	2,73,000
243.	Khoodia ...	Post Office Nirshachati	Khoodia Coal Company, Post Office Nirshachati, Receiver Onkarmal Agarwalla, Post Office Barakar, Burdwan.	2,18,000
244.	Khas Badjna ...	Post Office Nirshachati	Western Bengal Coalfields Limited, Administrtrive Office, Post Office Moria Colliery, Burdwan.	11,12,000
245.	Khas Brindabanpur ...	Post Office Mugma	Bal Krishna Coal Company, Post Office Barakar.	7,000
246.	Khas Edgarcoor ...	Post Office Kumardhubi	B.N. Mondal and L.L. Agarwalla, Post Office Kumardhubi, Dhanbad.	4,000
247.	Kooardih ...	Post Office Barakar	Banerjee and Company, Post Office Barakar.	1,29,000
248.	Lower Badjna ...	Post Office Nirshachati	Associated Laikdih Colliery Limited, 18, Netaji Subhas Road, Calcutta.	7,52,000
249.	Lower Begunia ...	Post Office Mugma	Associated Laikdih Colliery Limited, 18, Netaji Subhas Road, Calcutta.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
250.	Merah ...	Post Office Chirkunda	Raghunath Agarwalla, Post Office Chirkunda.	1,28,000
251.	Nayadanga ...	Post Office Nirshachati	K.G. Saiji & Sons, Post Office Searsole Rajbari, Burdwan.	1,02,000
252.	Nirsha Khas ...	Post Office Nirshachati	Nirsha Khas Colliery (Private) Limited, Post Office Searsole Rajbari, Burdwan.	1,37,800
253.	North Badjna ...	Post Office Nirshachati	North Badjna Coal Company (Private) Limited, Post Office Ranaghat, Nadia.	*8,27,000
254.	North Laikdih ...	Post Office Nirshachati	North Laikdih Coal Company, 22, Strand Road Calcutta.	2,17,000
255.	Oriental ...	Post Office Kumardhubi	Oriental Coal Company, Post Office Kumardhubi.	41,000
256.	Pure Laikdih ...	Post Office Nirshachati	Pure Laikdi Colliery (Private) Limited, 26A, Fern Road, Calcutta-19.	2,18,400
257.	Pure Mandman ...	Post Office Mugma	East Indian Coal Company Limited, 4, Clive Row, Calcutta.	1,46,000
258.	Pure Rajpura ...	Post Office Kumardhubi	Shrimati Sankarben Patel, Post Office Kumardhubi, Dhanbad.	79,000
259.	Pure Shampur ...	Post Office Nirshachati	D. Mondal & Company, Post Office Nirshachati.	3,04,000
260.	Palasia ...	Post Office Mugma	K.K. Goswami, Post Office Mugma.	73,000
261.	Pure Hariajan ...	Post Office Nirshachati	East Indian Coal Company Limited, 4, Clive Row, Calcutta.	78,000
262.	Pure Singhpur ...	Post Office Nirshachati	Satya Pal Kapoor, Kapoor Niwas, Dhanbad.	1,68,000
263.	Rajpura ...	Post Office Mugma	R.K. Coal Company, Barakar (West Bengal).	37,000
264.	Reliance ...	Post Office Kumardhubi	Reliance Coal Company, Post Office Kumardhubi, Dhanbad	1,30,000
265.	Ramkrishna ...	Post Office Chirkunda	P.N. Mukherjee, Post Office Chirkunda.	83,600
266.	Raj ...	Post Office Kumardhubi	D.N. Sen, Post Office Mugma, Dhanbad.	10,000
267.	Satyanarayan ...	Post Office Kumardhubi	Rurmial Agarwal, Post Office Stayanarayan Colliery, Kumardhubi	55,700

\* This amount includes the amount payable in respect of coal mine specified against SI. No. 277.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
268.	Shampur ...	Post Office Nirshachati	Khas Shampur Coal Company, Post Office Nirshachati, Dhanbad.	2,51,000
269.	Shampur ...	Post Office Nirshachati	The Kamala Coal Company, Post Office Nirshachati, Dhanbad.	17,400
270.	South Marma ...	Post Office Mugma	Guljarilal Agarwalla, Post Office Jharia, Dhanbad.	29,800
271.	Shri Durgamata ...	Post Office Mugma.	J.N. Garai & others, Post Office Chirkunda.	81,700
272.	Shri Gopinathpur ...	Post Office Nirshachati	Srimati Mahamaya Devi, Post Office Nirshachati, Dhanbad.	3,23,400
273.	Shri Lakhmimata. ...	Post Office Chirkunda	J.K. Garai & Company, Post Office Mugma, Dhanbad.	1,55,000
274.	Sudarshan Shampur ...	Post Office Nirshachati	K.L. Bhambri & Company, Post Office Nirshachati, Dhanbad.	1,07,800
275.	Shri Raghunathji ...	Post Office Chirkunda	Shri Raghunathji Coal Company, Post Office Chirkunda.	1,13,000
276.	Selected Fatka ...	Post Office Nirshachati	Shri Krishna Colliery Company (Private) Limited, Post Office Kumardhubi, Dhanbad.	1,13,000
277.	South Badjna ...	Post Office Nirshachati	South Badjna Coal Company, Post Office Nirshachati, Dhanbad.	Amount included in the amount specified against SL. No. 253.
278.	Shampur ...	Post Office Mugma	The Durga Coal Company, Post Office Mugma.	39,000
279.	Selected Bhaljori ...	Post Office Dhanbad	Selected Bhaljori Colliery Company (Private) Limited, Post Office Nirshachati, Dhanbad.	4,000
280.	Selected Laikdih ...	Post Office Govindpur	Satya Narayan Agarwala & Partners, Post Office Nirshachati Dhanbad.	8,000
281.	South East Badjna ...	Post Office Nirshachati	J.K. Banerjee & others, Post Office Nirshachati, Dhanbad.	4,000
282.	Tewari's Beldanga Khas ...	Post Office Churulia	M/s. S.C. Tewari & others Post Office Parsundi, District Birbhum.	4,000
283.	Upper Mehtadih ...	Post Office Nirshachati	East Indian Coal Company, 4 Clive Row, Calcutta-1.	1,69,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
284.	West Barakar ...	Post Office Kumardhubi	Dinendra nath Das, Post Office Kumardhubi.	4,000
285.	West Barakar ...	Post Office Mugma	Bihar Fire Bricks and Potteries Limited, 22 Strand Road, Calcutta- 1.	15,000
286.	West Chanch ...	Post Office Nirshachati	West Chanch Coal Company, Post Office Barakar.	8,000
287.	West Laikdih ...	Post Office Mugma	West Laikdih Col Company, 152, B.K. Pal Avenue, Calcutta-5.	64,200
288.	West Rajpura	Post Office Mugma	Kalyaneshwari Coal Company, Post Office Mugma, Dhanbad.	8,000
289.	West Shampur ...	Post Office Nirshachati	Beharilal Agarwalla, Post Office Nirshachati, Dhanbad.	4,000
<i>Karanpura Coalfields</i>				
290.	Ara ...	Post Office Kuju	North Ramgarh Colliary Company (Private) Limited, 8, Deodar Street, Calcutta-19.	6,87,000
291.	Banwar ...	Post Office Mandu	Raghunath Bhagat, Hazaribagh	4000
292.	Churi ...	Post Office Ray	United Karanpura Colliery Company (Private) Limited, 91, Stephen House, Calcutta.	4,40,000
293.	Central Saunda ...	Post Office Saunda	United Collieries Limited, 5, Royal Exchange Place, Calcutta-1.	28,00,000
294.	Dakra Buk Buka ...	Post Office Khalari	United Karanpura Colliery Company (Private) Limited, 91, Stephen House, Calcutta.	25,84,000
295.	Damodar Valley ...	Post Office Hende gir	B.K. Bhaduri & Sons, 10, Purulia Road, Ranchi	1,31,000
296.	Datma ...	Post Office Kuju	M.K. Rana (Receiver), Bansilal Chowk, Hazaribagh	4,000
297.	Gidhania ...	Post Office Ramgarh	(1) Dhori Coal Company Limited, (2) M/s. Anderson Wright Limited, 34/4, Gros Venor House, Old Court House, Calcutta.	4,000
298.	Hinde gir ...	Post Office Hinde gir	Hinde gir Mining Corporation Limited, Hirapur, Dhanbad.	5,45,000
299.	Hessagora ...	Post Office Kuju	Hessagora Coal Company, Post Office Kuju.	88,000
300.	Jharkhand ...	Post Office Ghatutand	(under dispute)	11,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
301.	Karanpura Dewarkhand ...	Post Office Khalari	Karanpura Dowarkhand Colliery Company Limited, F-3, Gillanders House, Calcutta	10,83,000
302.	Karkata ...	Post Office Khalari	Ajit Prasad Singhdeo & Others, 82, Stephen House, Calcutta-1	5,16,000
303.	Karanpura ...	Post Office Patratu	Associated Karanpura Colliery (Private) Limited, 18, Netaji Subhas Road, Calcutta- 1	12,14,000
304.	Khas Karanpura ...	Post Office Patratu	Khas Karanpura Collieries Limited, 71, Ganesh Chandra Avenue, Calcutta	8,30,000
305.	Kedla ...	Post Office Ghatutand	(under dispute)	34,000
306.	Kuju ...	Post Office Kuju	Kuju Colliery Company (Private) Limited, Post Office Kuju	1,82,000
307.	Lapanga ...	Post Office Bhadaminagar	Hindustan Coal Company, Bhadaminagar, Hazaribagh	2,36,000
308.	Laiyo ...	Post Office Daneya	North Bokaro Coal Company, Post Office Daneya, Hazaribagh	1,89,500
309.	Manki ...	Post Office Ray	National Cement Mines & Industries, 82, Stephen House, East, Calcutta-1.	2,58,000
310.	Mael ...	Post Office Chitarpur	Rajballav Singh, Chitarpur, Hazaribagh.	73,000
311.	Model Dhori ...	Post Office Chainpur	Model Dhori Colliery Company, Hazaribagh.	39,000
312.	Mourpa ...	Post Office Kuju	A.K. Roy & R.P. Choudhary, Post Office Kuju.	2,29,500
313.	Mangardh ...	Post Office Mandu	Mani Chatterjee, Hazaribagh.	Amount included in the amount specified against Sl. No. 327
314.	New Sirkar Colliery ...	Post Office Mandu	(Ownership under dispute)	4,000
315.	Pindra ...	Post Office Kuju	Pindra Coal Company, Ram Narayan Jai's Compound, Ranchi.	93,000
316.	Pakribarwadih ...	Post Office Barkagaon	Sayed Bokir Mehdi, Ranchi.	4,000
317.	Ray ...	Post Office Ray	N.C.M.I. Limited, 82, Stephen House, Calcutta.	5,63,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
318.	Rauta ...	Post Office Ramgarh Cantonment	(Ownership under dispute)	4,000
319.	Religara ...	Post Office Religara	The Karanpura Colliery Limited, Chartered Bank Building, Calcutta-1.	*77,70,000
320.	South Karanpura ...	Post Office Hindegir	Chauhan Brothers, Old Commissioner's Compound, Ranchi.	1,25,000
321.	Sugia ...	Post Office Chitarpur	Sugia Coal Company, Chitarpur.	4,500
322.	Saunda 'D' (Birds) ...	Post Office Bhurkunda	Karanpura Collieries Limited, Chartered Bank Building, Calcutta-1.	Amount included in the amount specified against Sl. No. 319.
323.	Sirka ...	Post Office Argada	South Karanpura Coal Company Limited, Chartered Bank Building, Calcutta- 1	28,83,000
324.	Sarubera ...	Post Office Kuju	North Ramgarh Coal Company Limited, 8, Deodar Street, Calcutta-19	2,42,000
325.	Semra ...	Post Office Mandu	B.M. Roy, Burrabazar, Hazaribagh	9,000
326.	Toera ...	Post Office Kuju	M.N. Chatterjee, Post Office Kuju	1,12,000
327.	Topa ...	Post Office Kuju	Topa Coal Company, Kuju, Receiver; M.H. Chatterjee and S.K. Banerjee, Post Office Kuju, Hazaribagh.	†1,23,000
328.	West Tumang ...	Post Office M.C. Chuskieganj, Ranchi	Chauhan Brothers, Old Commissioner's Compound, Ranchi.	2,89,500
<i>Giridih</i>				
329.	Kabribad ...	Post Office Beniadih	Serampore Coal Company, Post Office, Giridih.	23,000
MADHYA PRADESH <i>Central India Coalfields</i>				
330.	Chirimiri ...	Post Office Chirimiri	Chirimiri Colliery Company (Private) Limited, 18/22, Sheik Memon Street, Bombay-2.	37,51,000
331.	New Chirimiri (Ponri Hill) ...	Post Office Chirimiri	Dababhoy's New Chirimiri Ponri Hill Company (Private) Limited, Post Box No. 85, Nagpur.	63,60,000
332.	North Chirimiri ...	Post Office Gelhapani	United Collieries Limited, 25, Brabourne Road, Calcutta.	15,01,000

\* This amount includes the amount payable in respect of coal mine specified against SI. No. 322.

† This amount includes the amount payable in respect of coal mine specified against SI. No. 313.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
333.	North Jhagrakhand ...	Post Office Jhagrakhand Colliery	Jhagrakhand Colliery (Private) Limited, 13, Gariahat Road, Calcutta-19.	*61,42,000
334.	Pure Chirimiri ...	Post Office Chirimiri	K.N. Dhady, Post Office Chirimiri.	1,80,000
335.	Rajnagar ...	Post Office Rajnagar Colliery	M/s. Dalchand Bahadur Singh, 15, Gariahat Road, Calcutta-19.	14,71,000
336.	Ramnagar ...	Post Office Ramnagar Colliery	Vindhya Colliery (Private) Limited, 18, Netaji Subhas Road, Calcutta-1.	12,02,000
337.	South Jhagrakhand ...	Post Office Jhagrakhand Colliery.	Jhagrakhand Collieries (Private) Limited, 15, Gariahat Road, Calcutta-19.	Amount included in the amount specified against Sl. No. 333.
338.	West Chirimiri ...	Post Office Chirimiri	Indra Singh & Sons (Private) Limited, 7, Wellesly Place, Calcutta-1	33,75,000
339.	West Jhagrakhand ...	Post Office West Jhagrakhand.	Jhagrakhand Collieries (Private) Limited, 13, Gariahat Road, Calcutta-19.	Amount included in the amount specified against Sl. No. 333.
<i>Pench-Kanhan Valley Coalfields</i>				
340.	Ambara ...	Post Office Junnerdeo	N.H. Ojha & Company Limited, F-3, Gillander House, 8, Netaji Subhas Road, Calcutta.	5,41,000
341.	Barkuhi ...	Post Office Parasea	Pench Valley Coal Company Limited, 'Hong Kong House', 31, Dalhousie Square, Calcutta-1.	†53,08,000
342.	Barkuhi West ...	Post Office Parasea	M/s. J. A. Trivedi Brothers, Post Box No. 1, Balaghat, District Chhindwara.	2,16,000
343.	Bhamori ...	Post Office Parasea	Amalgamated Coalfields Limited, 'Hong Kong House', 31, Dalhousie Square, Calcutta-1.	‡94,04,000
344.	Chandamata ...	Post Office Parasea	Pench Valley Coal Company Limited, Post Office Parasea, Chhindwara.	Amount included in the amount specified against Sl. No. 341.
345.	Datla East ...		M/s. Amalgamated Coalfields Limited, Post Office Parasea, District Chhindwara	Amount included in the amount specified against Sl. No. 343.

\* This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 337 and 339.

† This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 344, 349 and 357.

‡ This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 345, 346, 350 and 360.



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
346.	Datla West ...	Post Officer Junnerdeo	Amalgamated Coalfields Limited, 'Hong Kong House', 31, Dalhousie Square, Calcutta-1.	Amount included in the amount specified against against Sl. No. 343.
347.	Damua ...	Post Office Damua Colliery	(Ownership under dispute)	*6,76,000
348.	Dhao ...	Post Office Dhao	Shri Durga Prasad, Dhao Colliery, Junnerdeo, Chhindwara.	21,500
349.	East Dongarchickli ...	Post Office Parasea	Pench Valley Coal Company Limited, 'Hong Kong House', 31, Dalhousie Square, Calcutta-1.	Amount included in the amount specified against Sl. No. 341.
350.	Eklehra ...	Post Office Parasea	Amalgamated Coalfields Limited 'Hong Kong House', 31, Dolhousic Square, Calcutta-1.	Amount included in the amount specified against Sl. No. 343.
351.	East Barkuhi ...	Post Office Parasea	J.A. Trivedi and Brothers, Balaghat, Chhindwara, Madhya Pradesh.	4,000
352.	Ghorawari-Hirdagarh ...	Post Office Ghorawari-Khurd	J.A. Trivedi and Brothers, Balaghat, Chhindwara, Madhya Pradesh.	3,47,000
353.	Ghorawari Kalan ...	Post Office Ghorawari	T.K. Sukla, Post Office Ghorasora, Chhindwara.	4,000
354.	Jamkunda ...	Post Office Junnerdeo	N.H. Ojha & Company Limited, F/3, Gillander House, 8, Netaji Subhas Road, Calcutta-1.	4,000
355.	Kalichhapar ...	Post Office Damua Collieries.	(Ownership under dispute)	Amount included in the amount specified against Sl. No. 347.
356.	Newton Chickli	Post Office Parasea	Newton Chickli Collieries (Private) Limited, Post Office Parasea, Chhindwara.	52,01,000
357.	North Chandameta ...	Post Office Parasea	Pench Valley Coal Company Limited, 'Hong Kong House', 31, Dalhousie Square, Calcutta-1.	Amount included in the amount specified against Sl. No. 341.
358.	Nandora ...	Post Office Parasea	Pench Valley Coal Company Limited, Parasea.	41,000
359.	Rakhikol ...	Post Office Rakhikol	S.C. Kambata (Private) Limited, Maharshi Karve Road, Bombay-20.	2,51,000

\* This amount includes the amount payable in respect of coal mines specified against Sl. No. 355.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
360.	Rawanwara ...	Post Office Parasea	Amalgamated Coalfields Limited, Post Office Parasea, Chhindwara.	Amount included in the amount specified against Sl. No. 343.
361.	Rawanwara Khas ...	Post Office Parasea	Oriental Coal Company Limited 25, Bra-bourne Road, Calcutta.	9,14,000
362.	Sial Ghogri ...	Post Office Junnerdeo	Sial Ghogri Group, Nelson Square, Nagpur.	2,94,000
363.	Sukri ...	Post Office Parasea	The Jamai Majri Coal Company Limited, Post Office Parasea, Chhindwara.	6,92,000
364.	South Panara ...	Post Office Junnerdeo	Lala Bikimla Jagannath, Post Office Junnerdeo, Chhindwara.	4,000
365.	Baroud ...	Post Office Ghorghoda	<i>Raigarh Coalfield</i> P.R. Gupta & others, Raigarh, Madhya Pradesh.	11,000
366.	Domnara ...	Post Office Kharsia-Raigarh.	R.N. Poddar, North Ambajhari Road, Nagpur.	*12,000
367.	Dumnara ...		Sri J.K. Poddar, 32, Wardha Road, Nagpur.	Amount included in the amount specified against Sl. No. 366.
<i>Sohagpur and Johilla Coalfields</i>				
368.	Amlai ...	Post Office Dhanpuri	Rewa Coalfields Limited, 4, Bankshall Street, Calcutta-1.	†97,42,000
369.	Bhadra ...	Post Office Kotma	Rewa Mining Company Limited, Post Office Kotma.	6,27,000
370.	Birsingpur ...	Post Office Birsingpur Pali	Johilla Coalfields Limited, Post Office Birsingpur Pali, District Sahdol.	22,13,000
371.	Burhar No. 1 and 2 ...	Post Office Dhanpuri	Rewa Coalfields Limited, 4, Bankshall Street, Calcutta-1.	Amount included in the amount specified against Sl. No. 368.
372.	Burhar No. 3 ...	Post Office Dhanpuri	Rewa Coalfields Limited, 4, Bankshall Street, Calcutta-1.	Amount included in the amount specified against Sl. No. 368.
373.	Kotma ...	Post Office Kotma Colliery	Associated Cement Company Limited, 121, Maharshi Karve Road, Bombay-20.	44,28,000

\* This amount includes the amount payable in respect of coal mines specified against Sl. No. 367.

† This amount includes the amount payable in respect of coal mines specified against Sl. No. 371, 372 and 376.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
374.	Nowrazabad ...	Post Office Nowrazabad	Associated Cement Company Limited, 121, Maharshi Karve Road, Bombay-20.	32,41,000
375.	Rungta ...	Post Office Rungta Colliery.	Mahabir Prasad Rungta and Partners, Post Office Rungta Colliery.	4,42,000
376.	Umaria ...	Post Office Umaria	Rewa Coalfields Limited, Post Office Umaria, District Sahdol.	Amount included in the amount specified against Sl. No. 368.
MAHARASHTRA				
<i>Kamptee Coalfield</i>				
377.	Inder ...		M/s. Oriental Coal Company Limited, 25, Brabourne Road, Calcutta-1.	8,29,000
378.	Kamptee ...	Post Office Kamptee	M/s. Oriental Coal Company Limited, 25, Brabourne Road, Calcutta-1.	21,22,000
<i>Wardha Valley Coalfield</i>				
379.	Ballarpur ...	Post Office Ballarpur	Ballarpur Collieries Company, Biseswar House, Lajpat Rai Marg, Post Box No. 11, Nagpur.	*38,77,000
380.	Chanda Rawatwari ...	Post Office Chanda	R.B. Seth and Sri Ram Durga Prasad Tumsar, District Bhandara.	8,21,000
381.	Ghugus ...	Post Office Maneakpur	Ballarpur Collieries Company, Biseswar House, Post Box No. 11, Nagpur.	Amount included in the amount specified against Sl. No. 379.
382.	Hindustan Lalpeth ...	Post Office Chanda	Perfect Pottery Company Limited, Hanumantlal, Jubbalpore.	17,80,000
383.	New Majri ...	Post Office Shivaji Nagpur, Chanda.	Sethia Mining & Manufacturing Corporation, 4, Bakul Bagan Row, Calcutta-25.	10,10,000
384.	Rajur ...	Post Office Rajur	Rajkumar Mining Company.	75,000
385.	Sasti ...	Post Office Ballarpur	Ballarpur Collieries Company Limited, Temple Road, Post Box No. 11, Nagpur.	Amount included in the amount specified against Sl. No. 379.

\* This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 381 and 385.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
386.	Shri Mahakali ...	Post Office Mahakali	Shri Mahakali Coal Mines Limited, 23B, Netaji Subhas Road, Calcutta-1. (Under Liquidator) MEGHALAYA <i>Khasi and Jaintia Coalfields</i>	4,000
387.	Barsora ...		Assam Bengal Cement Company Limited, 7, Wellesly Place, Calcutta-1.	4,000
388.	Cherapunji ...	Post Office Cherapunji, District K and J. Hills.	The Cherrachhatak Ropeway Company Limited, 1 & 2, Old Court House Corner, Calcutta- 1.	4,000
389.	Laitryngew ...		The Cherrachhatak Ropeway Company Limited, 1 & 2, Old Court House Corner, Calcutta- 1.	4,000
390.	Laitryngew ...		The Laitryngew Cherra Coal Association, Post Office Cherapunji, District U. K. Hills.	4,000
391.	Mawsynram ...	Post Office Mawsynram U. K. Hills	Messra, Sidroka Marbaniang, Post Office Shillong.	4,000
392.	Thangjinath ...	Post Office Pynursla	Assam Trading & Mining Company (Private) Limited, Shillong.	7,000
ORISSA <i>Ib Valley Coalfield</i>				
393.	Hingir Rampur ...	Post Office Rampur Colliery	Hingir Rampur Coal Company Limited, Post Box- 109, Home Street, Fort, Bombay.	18,74,000
394.	Ib River ...	Post Office Brajrajnagar	Chandmal Indra Kumar Karnani, 3, Synagogue Street, Calcutta-1.	1,50,000
395.	Orient ...	Post Office Brajrajnagar	Western Bengal Coal Company Limited, Administrative Office, Moira Colliery, District Burdwan.	34,90,000
WEST BENGAL				
396.	Ajoy Bank ...	Post Office Nutandanga	Ajoy Coal Company (Private) Limited, 34A, Sardar Sankar Road, Calcutta-29.	47,000
397.	Ardhagram Khas ...	Post Office Ardhagram	M/s. R.K. Agarwala & Sons (Private) Limited, Lal Bazar, Post Office Jharia, Dhanbad.	4,000
398.	Adjoy Second ...	Charanpur	Bengal Coal Company Limited, 8, Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
399.	Alkusa ...	Post Office Samdi	J.D. Mondal, Post Office Samdi, Burdwan.	16,000
400.	Alkusa Gopalpur ...	Post Office Samdi	Khanna Coat Corporation, Post Office Samdi.	1,31,000
401.	Aldih ...		Equitable Coal Company Limited, 1/2 Lord Sinha Road, Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
402.	Akhalpur ...	Post Office Charanpur	West Jamuria Coal Company Limited, 2, Brabourne Road, Calcutta-1.	4,000
403.	Aurang ...	Post Office Kasta	Kasta Coalfields Limited, 3, Synagogue Street, Calcutta- 1.	4,000
404.	Barmondia 3 & 4 Pits ...	Post Office Kanayapur	New Beerbhum Coal Company Limited, 8, Clive Row, Calcutta-1.	8,90,000
405.	Bhamuria ...	Post Office Bhamuria	Naturia Coal Company (Private) Limited, Post Office Bhamuria, District Purulia.	1,31,000
406.	Burradheme ...	Post Office Sitarampur	North DHEME Coal Company Limited, 135, Canning Street, Calcutta-1.	1,12,000
407.	Babisole ...	Post Office Ondal	Bharat Mining Corporation Limited, 91, Stephen House, 5th Floor, Dalhousie Square, Calcutta.	85,100
408.	Belbaid ...	Post Office Toposi	Belbaid Collieries Limited, Post Office Raniganj, Burdwan.	2,06,000
409.	Bankola ...	Post Office Ukhra	Burrakar Coal Company Limited, Chartered Bank Building, Calcutta- 1.	36,78,000
410.	Banksimula 7 & 8 Pits ...	Post Office Charanpur	Bengal Coal Company Limited, 8 Clive Row, Calcutta- 1.	Amount included in the amount specified against Sl. No. 432.
411.	Bhanora ...	Post Office Charanpur	Equitable Coal Company Limited, 1/2, Lord Sinha Road, Calcutta- 16.	*1,41,30,000
412.	Bhanora South ...	Post Office Charanpur	Equitable Coal Company Limited, 1/2, Lord Sinha Road, Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
413.	Bright's Rana ...	Post Office Charanpur	D. Bright & Company (Private) Limited, Post Office Charanpur, Burdwan.	2,30,000

\* This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 401, 412, 419, 452, 471, 510, 517, 518, 527, 563 and 629.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
414.	Benodi Katta ...	Post Office Samdi	Jiwanlal Collieries (Private) Limited, Post Office Samdi.	19,000
415.	Bhagran ...	Post Office Salanpur	The South Bhagran Coal Company, Post Office Salanpur, Burdwan.	1,01,000
416.	Bon-Jemihari ...	Post Office Salanpur	Bon-Jemihari, Anthracite Coal Company, Post Office Salanpur, Burdwan.	2,65,000
417.	Benali ...	Post Office Raniganj	Nimcha Coal Company (Private) Limited, 21, Jatindra Mohan Avenue, Calcutta-6.	45,000
418.	Bhadulia ...	Post Office Khoriasole	Dubrajpur Coal Company (Private) Limited, Post Office Bhadulia, Birbhum.	15,000
419.	Bejdi ...	Post Office Sitarampur	Equitable Coal Company, 1/2, Lord Sinha Road, Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
420.	Bhutdoba ...	Post Office Asansol	A.P. Dutta & Company, Hutton Road, Asansol.	4,000
421.	Borachak ...	Post Office Asansol	Borachak Collieries Company, Post Office Sitarampur.	4,000
422.	Bhatmura ...		P.K. Agarwalla & Other, Post Office Jharia Dhanbad.	4,000
423.	Bharatchak ...		B.N. Sanyal (Private) Limited, District Burdwan.	4,000
424.	Borejore ...	Post Office Hazaribagh	Samla Kajora Coal Company, Post Office Hazaribagh, Birbhum.	4,000
425.	Banksimula Old Pits ...		Bengal Coal Company, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.
426.	Bansrachak ...		New Birbhum Coal Company Limited, Burdwan	Amount included in the amount specified against Sl. No. 611.
427.	Bamanbandh ...	Post Office Charanpur	Gopal Narayan Singh, Nageswar Bag, Post Office Buniadganj, Gaya	4,000
428.	Bon-biddi ...	Post Office, Salanpur	Shri Durgadas Maji, Village-Khurdike, Post Office Salanpur, District Burdwan.	34,000
429.	Bastabpur ...	Post Office Khayeresel	Sakti Pada Nayak and others, Post Office Bhadulia, Burdwan.	4,000
430.	Banksimula 11 & 12 Pits. ...	Post Office Charaupur	Bengal Coal Company Limited, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
431.	Belrui Dishergarh ...	Post Office Sitarampur	M/s. Belrui Dishergarh Coiliery (Private) Limited, Post Office Salanpur, Burdwan.	4,000
432.	Chinakuri Nos. 1 & 2 Pits. ...	Post Office Sunderchak	Bengal Coal Company Limited, 8, Clive Row, Calcutta.	*3,75,06,000
433.	Chinakuri No. 3 Pit. ...	Post Office Sunderchak	Bengal Coal Company Limited, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.
434.	Chowkidanga ...	Post Office Toposi	Birbhum Mining (Private) Limited, 7, Monoharpukur Road, Calcutta.	16,000
435.	Central & Lower Jambad. ...	Post Office Bahula	East Bahula Collieries Limited, 18, Netaji Subhas Road, Calcutta-1.	5,34,000
436.	Chora Pits 1.Chora-10 Pit 2. Chora-7 and 9 Pits. ...	Post Office Bahula, Bardwan.	Chora Coal Company, 8, Synagogue Street, Calcutta- 1.	11,77,000
437.	Central Satgram ...	Post Office Jaykaynagar	Harsookdas Balkissendas, 22, Burtolla Street, Calcutta.	9,46,000
438.	Chalbalpur ...	Post Office Jaykaynagar	K.L. Selected Coal Concern, Post Office Jaykaynagar.	93,000
439.	Chapui Khas ...	Post Office Kalipahari	Sahu Minerals & Properties Ltd., A-3, Prithviraj Road, Jaipur.	16,28,000
440.	Central Jamuria ...	Post Office Nandi	B.D. Gorach, Nuruddin Road, Post Office Asansol, Burdwan.	9,000
441.	Chaptoria ...	Post Office Salanpur	East Chaptoria Coal Company (Private) Limited, 22, Canning Street, Calcutta- 1.	99,000
442.	Chinchuria ...	Post Office Asansol	Ajoy Bank Minerals, Post Office Churulia, Burdwan.	4,000
443.	Chak Keshabganj ...		Shrimati Indumati Devi C/o. Kartick Ch. Mukherjee, Village Jasidih, Post Office Dishergarh, District Burdwan.	4,000
444.	Chowrassia ...		Chowrassia Coal Company, Post Office Kalipahari, Burdwan.	4,000
445.	Chinchuria and Chinchuria East. ...		Bahadur Singh Bhutoria & others, Post Office Asansol, Burdwan.	4,000

\* This amount includes the amount payable in respect of coal mines specified against SI. Nos. 398, 410, 425,430, 433, 494, 526, 604, 606, 635,642,643 and 644.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
446.	Central Nandi ...	Post Office Nandi	Sri Nathumall Layelka Post Office Raniganj, Burdwan.	4,000
447.	Central Sitapur ...		Kanailal Mukherjee, Village Rajpur, Nandi, Post Office Jamuria, Burdwan.	4,000
448.	Central Kenda ...	Post Office Toposi	Gopal Prasad Pandey, Central Kenda Collieries, Post Office Toposi.	4,000
449.	Chora Khas ...	Post Office Chora	Selected Chora Coal Company Limited, 6, Ezra Street, Calcutta-1.	4,000
450.	Central Dishergarh ...	Central Dishergarh	Central Dishergarh Coal Company Limited, 174 Harrison Road, Calcutta.	4,000
451.	Chakbaga Khas ...	District Bankura	Sankar Prasad Singh Deo, Post Office Panchaketeraz, Purulia.	4,000
452.	Chowrashi ...	Post Office Neturia	Equitable Coal Company Limited, 1/2, Lord Sinha Road Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
453.	Churulia East ...	Post Office Churulia	East Churulia Colliery Company, Post Office Churulia, Burdwan.	4,000
454.	Central Kajora ...	Post Office Kajoragram	Dutta's Kajora Coal Company Limited, 1, Netaji Subhas Road, Calcutta.	15,000
455.	Chinchuria Khas ...	Post Office Asansol	Khas Chinchuria Collieries Limited, Post Office Asansol.	4,000
456.	Charanpur ...	Post Office Charanpur	Isvar Shib Thakur Sabehat, Post Office Nirsachatti.	4,000
457.	Churulia ...	Post Office Churulia	New Churulia Coal Company (Private) Limited, 4, Lyons Range, Calcutta.	6,000
458.	Central Baraboni ...	Post Office Baraboni	Sri A.K. Ghosh and Shri B.N. Tarkatirtha, Post Office Baraboni, Burdwan.	4,000
459.	Central Poniati ...	Post Office Nandi	Central Poniati Coal Company 8, Clive Row, Calcutta.	4,000
460.	Deoli (Mondal's) ...	Post Office Dishergarh	B.N. Mondal and Company, Post Office Dishergarh, Burdwan.	1,56,000
461.	Dhemomain ...	Post Office Sitarampur	Dhemomain Collieries and Industries Ltd., 36, Chowringhee Road, Calcutta-16.	9,27,000
462.	Darula ...	Post Office Pandaveswar	East Satgram Coal Company Limited, 135, Canning Street, Calcutta.	5,41,000
463.	Domoda ...	Post Office Raniganj	Damodar Coal Company (Private) Limited, Post Office Raniganj, Burdwan.	5,64,000



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
464.	Damra ...	Post Office Kalipahari	Katras Jherriah Coal Company, 8, Clive Row, Calcutta.	17,41,000
465.	Dabor ...	Post Office Samdi	H. Roy and T. Roy, Dabor Colliery (Private) Limited, Post Office Samdi, Burdwan.	85,000
466.	Damagoria Amdiha ...	Post Office Samdih	Damagoria Amdiha Coal Company, Post Office Salanpur.	1,31,000
467.	Deshermohan ...	Post Office Churulia	C.L. Poddar & others, Post Office Churulia.	1,09,000
468.	Dalmiya ...	Post Office Salanpur	R.S. Dalmiya, 26, New Alipore Road, Calcutta-27.	1,07,000
469.	Damra ...	Post Office Kalipahari	A.P. Dutta & Company, Hutton Road, Asansol.	4,000
470.	Develia and W. Develia ....	Post Office Kalipahari	K.D.N. Singh, Chattapathar, Post Office Kalipahari	4,000
471.	Dhussal ...		Equitable Coal Company Limited, 1/2, Lord Sinha Road, Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
472.	Dhundabad ...	Post Office Samdi	J.B. Mondal & Company, Post Office Samdi, Burdwan.	4,000
473.	Dhadka ...	Post Office Asansol	Dhadka Colliery Company Limited, Post Office, Asansol.	4,000
474.	Diguli ...	Post Office Churulia	Oriental Mining & Trading Syndicate, Post Office Churulia Burdwan.	4,000
475.	East Jambad ...	Post Office Kajoram.	Amalgamated Jambad Syndicate (Private) Limited 33, Biplabi Rash Behari Bose Road, Calcutta-1.	1,93,000
476.	East Kajora ...	Post Office Ondal	Swadeshi Mining & Manufacturing Company Limited 33, Netaji Subhas Road, Calcutta-1.	56,000
477.	East Sitalpur ...	Post Office Ukhra	East Barrakar Coal Company (Private) Limited, Post Office Ukhra.	7,75,000
478.	East Jamehari ...	Post Office Raniganj	Harsookdas Balkissendas, 22, Burtolla Street, Calcutta-7.	2,09,000
479.	East Nimcha ...	Post Office Jaykaynagar	East Laikdih Colliery Company (Private) Limited, Post Office, Jaykaynagar, Burdwan.	69,56,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
480.	East Satgram ...	Post Office Jaykaynagar	East Satgram Coal Company (Private) Limited 135, Canning Street, Calcutta-1.	4,000
481.	East Baraboni ...	Post Office Charanpur	East Baraboni Coal Company (Private) Limited, 4, Mandevilla Gardens, Calcutta-19.	4,000
482.	East Jamuria ...	Post Office Toposi	East Jamuria Coal Company, Post Office Toposi Burdwan.	93,000
483.	East Ramnagar ...	Post Office Salanpur	D.R. Sabhlok (Through Constituted Attorney B.L. Satnalika, Post Office Salanpur, Burdwan)	44,000
484.	East Lachipur ...	Post Office Sitarampur	East Lachipur Collieries Balrui Dishergarh Colliery Company, Post Office Sitarampur, Burdwan.	4,000
485.	East Dhundabad	Post Office Samdi	East Chundabad Colliery, Post Office Sitarampur.	4,000
486.	East Parsundi ...	Post Office Barhra District Birbhum.	East Parsundi Collieries Limited, 2, Commercial Building, 102, Netaji Subhas Road, Calcutta-1.	4,000
487.	East Searsole ...	Post Office Raniganj	Shri Jayanta Kr. Banerjee & others, Burdwan.	4,000
488.	East Bonbiddi ...	Post Office Salanpur	Shri T.K. Mahato, Managing Agent, Salanpur, Burdwan.	4,000
489.	Ekrah Nandi(New Jamuri) ...		Ekrah Nandi Coal Company, F-2, Clive Building, 8, Netaji Subhas Road, Calcutta-1.	4,000
490.	Goenka Kajora ...	Post Office Kajogram	Goenka Coal Company, S. B. Goenka, Post Office Ukhra, Burdwan.	7,75,000
491.	Guru Gopinath ...	Post Office Ukhra	Gnananda, Industries (Private) Limited, Post Office Ukhra, Burdwan.	86,000
492.	Ghusick ...	Post Office Kalipahari	Coal & Mineral Syndicate, 36, Strand Road, Calcutta- 1.	4,75,000
493.	Ghusick ...	Post Office Kalipahari	Ghusick & Muslia Collieries Limited, Post Office, Kalipahari, Burdwan.	5,44,000
494.	Girmint ...	Post Office Charanpur	Bengal Coal Company Limited, 8, Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
495.	Gourangdih ...	Post Office Panuria	Gourangdih Colliery Company (Private) Limited, Post Office, Panuria Burdwan.	1,33,000,
496.	Gourangdih Begunia ...	Post Office Jamgram	Jamgram Coal Company (Private) Limited, Post Office Jamgram, Burdwan.	1,08,000
497.	Gangaram Chak ...	Post Office Barhara	Mishra Mukherjee & Company, Post Office Sagarbhanga, Birbhumi,	26,000
498.	Gopalpur ...	Post Office Mejia	Shri D.B. Parmar, Post Office Ardhagram Bankura.	4,000
499.	Hirakhun ...	Post Office Neturia	Shrimati Durgadevi Singhania, Post Office Neturia, District Purulia.	7,000
500.	Haripur ...	Post Office Bahula	Selected Baraboni Coal Company (Private) Limited, 18, Netaji Subhas Road, Calcutta-1.	9,32,000
501.	Hindustan Alkusa ...	Post Office Samdi	Shri S.N. Agarwala, Post Office Burrakar, Burdwan.	98,000
502.	Hamirpur ...	Post Office Mejia Bankura	New Hamirpur Colliery Company, Post Office Toposi, Burdwan,	4,000
503.	Itapara ...	Post Office Entapara, District Burdwan	Shri Keshordeo, Post Office Jharia, Dhanbad.	4,000
504.	Jorekuri ...	Post Office Churulia	Jorekuri Coal Company (Private) Limited, Post Box No. 55, Dhanbad.	26,000
505.	Jambad Selected ...	Post Office Kajoram	Shri Devji Gelabhai & others, Post Office Kajoram, Burdwan.	4,85,000
506.	Jaipuria Kajora ...	Post Office Ondal	Swadeshi Mining & Manufacturing Company Limited, 33, Netaji Subhas Road, Calcutta-1.	7,24,000
507.	Jotejanki Khas ...	Post Office Toposi	Messrs. Banerjee Santan, Post Office Toposi, Burdwan.	2,12,000
508.	Jambad Kajora ...	Post Office Siduli	Jambad Kajora Colliery Company (Private) Limited, Post Office Siduli, Burdwan.	4,33,000
509.	Jaykaynagar ...	Post Office Jaykaynagar,	Aluminium Corporation of India Limited, Post Office Jaykaynagar, Burdwan.	10,88,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
510.	Jamuria A and B Pits ...	Post Office Nandi	Equitable Coal Company Limited, 1 /2, Lord Sinha Road, Calcutta-16.	Amount included in the amount specified against Sl. No. 411.
511.	Jambad ...	Post Office Kajoramgram.	North Adjoy Coal Company, Post Office Kajoramgram, Burdwan.	15,000
512.	Jamuna Kanali New ...	Post Office Mejia, District Bankura.	New Jamuna Kanali Colliery Company, Post Office, Rajgaran, District Bankura.	4,000
513.	Jamehari Selected. ...	Post Office Raniganj	Coal Products (Private) Limited Post Office Nutandanga District, Burdwan.	4,000
514.	Jotedhemo ...	Post Office Ukhra	Jotedhemo Colliery Company (Private) Limited, 23/B, Netaji Subhas Road, Calcutta-1.	15,000
515.	Jamehari Khas East ...	Post Office Searsol Rajbari.	Jamehari Khas Colliery Private Limited, Post Office Searsol, Rajbari.	4,000
516.	Jambad ...	Post Office Kajoramgram.	S.S. Devi's Jambad Coal Concern (Private) Limited, 10, Akhil Mistri Lane, Calcutta.	4,000
517.	Jamuria 5 and 6 Pits ...	Post Office Charanpur.	Equitable Coal Company Limited, 2, Fairlie Place, Calcutta.	Amount included in the amount specified against Sl. No. 411.
518.	Jamuria 7 and 8 Pits ...	Post Office Charanpur.	Equitable Coal Company Limited, 2, Fairlie Place, Calcutta.	Amount included in the amount specified against Sl. No. 411.
519.	Kasta Bengal ...	Post Office Churulia	Kasta Coalfields Limited, 3, Synagogue Street, Calcutta.	13,000
520.	Kajora and Western Kajora ...	Post Office Kajoramgram.	Shri K.C. Palchowdhury, Post Office Kajoramgram, Burdwan.	2,07,000
521.	Kajora (Guzdar) ...	Post Office Kajoramgram.	The Guzdar Kajora Coal Mines Limited, Post Office, Kajoramgram.	2,24,000
522.	Kajora Selected ...	Post Office Raniganj	Kajora Selected Colliery Company Limited, 135, Canning Street, Calcutta-1.	3,38,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
523.	Khas Kajora ...	Post Office Kajoram.	Khas Kajora Coal Company Limited, 18, Netaji Subhas Road, Calcutta-1.	21,09,000
524.	Khas Searsole ...	Post Office Searsole Rajbari.	Kumar K.N. Maliah, Post Office, Searsole Rajbari.	7,000
525.	Krishnagar ...	Post Office Toposi	Parasea Colliery Limited, 25, Netaji Subhas Road, Calcutta-1.	1,18,000
526.	Kunustoria ...	Post Office Toposi	Bengal Coal Company Limited, 8, Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.
527.	Kottadih ...	Post Office Kottadih	Equitable Coal Company Limited, 1 /2, Lord Sinha Road, Calcutta.	Amount included in the amount specified against Sl. No. 411.
528.	Kumardih ...	Post Office Ukhra	Kumardih Coal Company, Post Office Ukhra, Burdwan.	11,19,000
529.	Kumarkhala ...	Post Office Bahula	Kumarkhala Colliery Company, Post Office Bahula, Burdwan.	*2,36,000
530.	Khas Chadbalpur ...	Post Office Jaykaynagar.	Rani H. Devi and Rani K. Devi, Post Office Searsole Rajbari, Burdwan.	6,97,000
531.	Kalipahari ...	Post Office Kalipahari.	Ghusick and Muslia Colliery Limited, Post Office Kalipahari, Burdwan.	4,03,000
532.	Kuardih ...	Post Office Kalipahari.	Kuaridh Coal Company (Private) Limited, 41, Chowringhee Road, Calcutta-16.	39,82,000
533.	Khas Baraboni ...	Post Office Raghunath Chak.	A. K. Collieries Company, 34-A, Sardar Sankar Road, Calcutta-29.	19,000
534.	Khas Mohanpur ...	Post Office Samdi	Late Shri Ramgoti Hazra, Post Office Kajoram, Burdwan.	74,000
535.	Khoirabad ...	Post Office Panuria	M/s. Jamgram Coal Company (Private) Limited, Post Office Bara Kalibari, District Bankura.	51,000
536.	Kalikapur ...	Post Office Bara Kalibari.	Shri Harihar Banerjee and Others, Post Office Bara Kalibari, District Burdwan.	4,000

\* This amount includes the amount payable in respect of coal mines specified against Sl. No. 598.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
537.	Kanyapur	Post Office Naturia.	Neturia Coal Company Limited, Post Office Neturia, District Purulia.	4,000
538.	Khas Dhundabad ...	Post Office Samdi.	Nagrath Collieries Limited, Post Office Sarodi.	4,000
539.	Khas Sitalpur ...	Post Office Ukhra	N.H. Ojha Company (Private) Limited, Clive Building, Netaji Subhas Road, Calcutta-1.	4,000
540.	Kajora (Roy Dutta) ...	Post Office Kajoragram.	Roy Dutta and Company, Post Office Kajora, Burdwan.	4,000
541.	Khandra Sitalpur ...		N.H. Ojha Company (Private) Limited, Clive Building, Netaji Subhas Road, Calcutta-1.	4,000
542.	Khudika ...	Post Office Salanpur	Sri Krishna Colliery, Post Office Salanpur.	4,000
543.	Kalidaspur ...	Post Office Mejia	Shri M.D. Chatterjee, 2, Thana Road, Asansol.	4,000
544.	Khiratore Khas ...	Post Office Khiratore	Messrs. Sankari Prasad Singh Deo, Post Office, Panchakot Raj, Purulia.	4,000
545.	Khas Jambad ...	Post Office Ukhra	Shri Mohanlal Goenka, Post Office Ukhra, Burdwan.	11,000
546.	Kumarpur ...	Post Office Sitarampur	Shri. M.M. Bose Borachak, Post Office Sitarampur, Burdwan.	4,000
547.	Kankartola ...	Post Office Kankartola	Kankartola Collieries (Private) Limited, Post Office Kankartola, Burdwan.	75,000
548.	Kasta ...	Post Office Churulia	Kasta Coalfields Limited, 3, Synagogue Street, Calcutta.	26,000
549.	Lachipur ...	Post Office Kajoragram	Katras Jherriah Coal Company, 8, Clive Row, Calcutta-1.	10,53,000
550.	Lower Kenda ...	Post Office Kajoragram	Khas Kenda Colliery Company (Private) Limited, 135, Canning Street, Calcutta-1.	5,49,000
551.	Lohat ...	Post office Salanpur	Shri Bhuramal Agarwal, Post Office Salanpur Burdwan.	64,000
552.	Lakshmi ...		Shri Sahadev Dutta, Birbhum.	4,000
553.	Monoharbahal ...	Post Office Asansol	Messrs. Chandramal Indra Kumar (Private) Limited, 3, Synagogue Street, Calcutta-1.	4,99,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
554.	Mukherjee's Jote Janaki ...	Post Office Toposi	Shri C.R. Mukherjee, Netaji Subhas Road, Raniganj, Burdwan.	27,000
555.	Madhujore ...	Post Office Kajoramgram	Madhujore Coal Company (Private) Limited, 135, Canning Street, Calcutta-1.	30,13,000
556.	Mahabir ...	Post Office Raniganj	Mahabir Collieries Limited, 178, Mahatma Gandhi Road, Calcutta.	1,43,000
557.	Moira ...	Post Office Moira Colliery	Western Bengal Coalfields Limited, 9/1, R.N. Mukherjee Road, Calcutta.	43,15,000
558.	Mithapur ...	Post Office Searsole Rajbari	Shri Nirmal Kumar Geaulecha, 7/2, Babu Lal Lane, Calcutta-7.	1,59,000
559.	Modern Satgram ...	Post Office Raniganj	West Bengal Mining Company, Post Office Raniganj	12,98,000
560.	Muslia ...	Post Office Kalipahari	Ghusick and Muslia Collieries Limited, Post Office Kalipahari, Burdwan.	60,000
561.	Mohanpur ...	Post Office Samdi	S.N. Chaudhury & Company, Kartar Nivas, Burnpur Road, Asansol.	1,19,000
562.	Madhabpur ...	Post Office Ondal	Madhabpur Coal Company, 3, Synagogue Street, Calcutta.	1,54,000
563.	Methani ...	Post Office Sitarampur	Equitable Coal Company, 1/2, Lord Sinha Road, Calcutta.specified	Amount included in the amount against Sl. No. 411.
564.	Mondal's Nandi ...	Post Office Nandi	Mondal and Company, Post Office Dishergarh.	4,000
565.	Middle Kajora & Southern Kajora ...	Post office Kajoramgram	Shri K.C. Pal Choudhury, Kajoramgram.	4,000
566.	Mondalpur ...	Post Office Nandi	Mondalpur Coal Company Limited, Post Office Neamatpur.	4,000
567.	Mangalpur ...	Post Office Raniganj	New Beerbhoom Coal Company Limited, Managing Agents M/s. Andrew Yule and Company Limited, Post Box 150, Calcutta-1.	4,000
568.	Sheikhpur ...		Shri M.M. Chatterjee. Ondal.	4,000
569.	Mouthdih ...	Post Office Sunderchak	Messrs. Mouthdih Coal, Company, Dishergarh.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
570.	Madanpur ...		Ghanshyam Coal Industries (Private) Limited, 9 Bhawani Dutta Lane, Calcutta-7.	4,000
571.	New Kenda ...	Post Office Toposi	New Birbhum Coal Company Limited, 8, Clive Row, Calcutta-1.	41,23,000
572.	North Jambad ...	Post Office Kajoramgram	North Jambad Coal Company, Post Office Kajoramgram, Burdwan.	98,000
573.	North Searsole ...	Post Office Searsole Rajbari	Searsole Mining and Industries (Private) Limited, Post Office Searsole Rajbari, Burdwan.	12,33,000
574.	Nag's Kajora Jambad ...	Post Office Ukhra	Shrimati Ashalata Nag and others, 4, Mandevilla Gardens, Calcutta.	3,57,000
575.	North Chora ...	Post Office Bahula	Shri B.M. Dutta, North Chora Colliery Company, Post Office Bahula, Burdwan.	68,000
576.	New Jamehari Khas ...	Post Office Jaykaynagar	New Jamehari Khas Colliery (Private) Limited, Post Office Searsole Rajbari Burdwan.	13,47,000
577.	New Satgram ...	Post Office Devchandnagar	Shethia Mining and Manufacturing Company Limited, 4, Bakul Bagan Row, 'Manohar Mahal', Calcutta 25.	18,70,000
578.	Nimcha ...	Post Office Raniganj	Nimcha Coal Company (Private) Limited, 1/1, Rowland Road, Calcutta 20.	3,32,000
579.	North Brook ...	Post Office Jaykaynagar	Shri Bimal Kanti Roy, Post Office Jaykaynagar.	5,58,000
580.	New Ghusick ...	Post Office Kalipahari	West Ghusick Coal Company Limited, 10, Netaji Subhas Road, Calcutta-1.	2,53,000
581.	North Charanpur ...	Post Office Charanpur	Shri B.N. Ganguly, Ushagram, Post Office Asansol, Burdwan.	18,000
582.	North Ghusick ...	Post Office Majihara	Shri Ganesh Coal Company, Post Office Asansol, Burdwan.	36,000
583.	New Damagoria... ...	Post Office Salanpur	New Damagoria Coal Company (Private) Limited, Post Office Salanpur, Burdwan.	4,06,000
584.	North East Salanpur ...	Post Office Samdi	Shri A.R. Acharyya, Post Office Heamatpur, Burdwan.	1,28,000
585.	North West Salanpur ...	Post Office Samdi	Shri A.N. Mukherjee and others, Post Office Samdi, Burdwan.	32,000



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
586.	New Bhagran ...	Post Office Sitarampur	Shri S. Banerjee (Nilachal), Post Office Baraboni, Burdwan.	4,000
587.	North Poniati ...	Post Office Baraboni	Shri B.B. Dutta, Post Office Baraboni, Burdwan.	18,000
588.	New Ardhamgram ...	Post Office Ardhamgram	Shri B.P. Singhdeo, Post Office Panchkotraj, District Purulia.	4,000
589.	New Bamna ...	Post Office Salanpur	New Bamna Colliery Company, Mehta Press, Asansol.	58,000
590.	Nakrekonda Baljuri. Nabaghanapur Maheshpur ...		Western Bengal Coalfields Limited, 15, India Exchange Place, Calcutta-1.	Amount included in the amount specified against Sl. No. 654.
591.	Nakrekonda and Sarpi ...		Western Bengal Coalfields Limited, 15, India Exchange Place, Calcutta- 1.	Amount included in the amount specified against Sl. No. 654.
592.	New South Baraboni ...	Post Office Baraboni	Messrs. Amiya Bala Ghose and Sons, Post Office Baraboni.	13,000
593.	Narsamuda ...	Asansol	Sanpukuria Asansol Colliery Limited, 18 Mission Row, Calcutta.	4,000
594.	North Mosila ...	Post Office Kalipahari	North Mosila Colliery Company, Post Office Kalipahari.	4,000
595.	New Begunia ...	Post Office Barakar	Shri S.K. Mukherjee, Barakar.	4,000
596.	Nuni ...	Post Office Ethora	Mukherjee P. (Rai Bahadur) G. T. Road Delhi.	4,000
597.	New Mangalpur ...		Shri Jaladhar Mondal, Village Bonbididi Post Office, Salanpur.	4,000
598.	North Haripur ...	Post Office Ghore	Previously owned by Shri K.L. Dutta, Post Office Bahula, Burdwan Dutta Pal and Company, North Haripur Colliery, Post Office Bahula (Partners-K.L. Dutta and D.N. Pal), Burdwan.	Amount included in the amount specified against Sl. No. 529.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
599.	New Madhapur ...		A.B. Ojha and Company, 23/B, Netaji Subhas Road, Calcutta.	Amount included in the amount specified against Sl. No. 618.
600.	New Nandi ...	Post Office Nandi	Shrimati Gayatri Devi, wife of Shri Subodh Mukherjee, Feeder Road, Raniganj.	4,000
601.	New Jamuria ...	Post Office Nandi	Selected Satgram Collieries. Limited, 18 Netaji Subhas Road, Calcutta.	4,000
602.	Palasthali ...	Post Office Churulia	Palasthali Coal Concern (Private) Limited 53, Mechua Bazar Road, Chinsura (Hooghly).	8,000
603.	Pariarpur ...	Post Office Kalipahari	Shri Shewsiamal Agarwalla, Post Office Sainthia, Birbhum.	4,000
604.	Parbelia ...	Post Office Neturia	Bengal Coal Company Limited, 8 Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.
605.	Patmohana ...	Post Office Patmohana	Messrs. Patmohana and Bharatchak Collieries (Private) Limited, Post Office Sitarampur, Burdwan.	9,45,000
606.	Poidih ...	Post Office Sunderchak	Bengal Coal Company Limited, 8, Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.
607.	Prossono Dutta's Kajora ...	Post Office Kajoramgram	Shri P.C. Dutta and Sons, 71A, Netaji Subhas Road, Calcutta-1.	1,30,000
608.	Parascole ...	Post Office Kajoramgram	Parascole Coal Company, 18, Netaji Subhas Road Calcutta-1.	16,56,000
609.	Parasea ...	Post Office Kajoramgram	Parasea Collieries Company, 25, Netaji Subhas Road, Calcutta- 1.	29,19,000
610.	Proper Kajora ...	Post Office Kajoramgram	Shri Nimbarak Proper Kajora Coal Company (Private) Limited, 135, Biplabi Rash Behari Bose Road Calcutta-1.	1,27,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
611.	Pure Bansra ...	Post Office Raniganj	Pure Kustore Colliery Company Limited, 8, Lyons Range Calcutta.	* 10,39,000
612.	Pure Jambad ...	Post Office Kajoragram	Pure Jambad Colliery Private Limited, 135, Canning Street, Calcutta.	3,52,000
613.	Pure Kajora ...	Post Office Kajoragram	East Barakar Coal Company (Private) Limited, 18, Netaji Subhas Road, Calcutta.	6,40,000
614.	Pure Kenda ...	Post Office Ukhra	Pure Kenda Coal Company, Post Office Ukhra, Burdwan.	4,000
615.	Pure Searsole ...	Post Office Searsole Rajbari	Kumari Rani H. Devi, Post Office Searsole Rajbari, Burdwan.	2,48,000
616.	Pansuli ...	Post Office Nutandanga	Krishna Valley Selected Coal Company, Post Office Nutandanga.	33,000
617.	Pure Samla ...	Post Office Nutandanga	Sun Distributors and Mining Company Limited, 14, Netaji Subhas Road, Calcutta.	2,78,000
618.	Pure Sitalpur ...	Post Office Ukhra	Pure Sitalpur Coal Concern (Private) Limited 23-B, Netaji Subhas Road, Calcutta.	† 3,50,000
619.	Pansuli Nutandanga ...	Post Office Gogla	Shri D.T. Dhanuka, Post Office Nutandanga, Burdwan.	3,01,000
620.	Pottery ...	Post Office Raniganj	Burn & Co., 12, Mission Row, Calcutta.	4,000
621.	Pretoria ...	Post Office Charanpur	Seebpor Coal Company Limited, 8, Clive Row, Calcutta.	4,000
622.	Purushottampur and Abhirampur ...		Tara Iron and Steel Company Limited.	4,000
623.	Pandaveswar ...	Post Office Barakar	Shri Pandaveswar Coal Company Limited, Post Office Salanpur, Burdwan.	4,000
624.	Poniati Baraboni ...	Post Office Charanpur	Shrimati Ashalata Nag and others, 4, Mandevilla Gardens, Calcutta-19.	4,000
625.	Premier Nandi ...	Post Office Nandi	Shri Sunil Kumar Mitra, 19/A, Dalimtala Lane, Calcutta-6.	4,000
626.	Pure Dalurband (Near Samla Dalurband) ...		Pure Dalurband Coal Company, Post Office Pandveswar, Burdwan.	Amount included in the amount specified against Sl. No. 660.

\* This amount includes the amount payable in respect of coal mines specified against Sl.No. 426.

† This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 599 and 681.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
627.	Poniati Mines	Post Office Nandi	Krishna Valley Selected Coal Company, Post Office Nandi, Burdwan.	11,000
628.	Ramjibanpur (Nag's) ...	Post Office Sitarampur	Ramjibanpur Coal Company Limited, 4, Mandevilla Gardens, Calcutta.	4,20,000
629.	Ranipur ...	Post Office Dishergarh	Equitable Coal Company Limited, 1/2, Lord Sinha Road, Calcutta.	Amount included in the amount specified against Sl. No. 411.
630.	Real Kajora ...	Post Office Kajoramgram	Real Kajora Colliery Trust, 24, Strand Road, Calcutta.	1,48,000
631.	Real Jambad ...	Post Office Bahula	Oriental Coal Company (Private) Limited, 25, Brabourne Road, Calcutta.	4,66,000
632.	Ratibati ...	Post Office Kalipahari	West Bengal Mining Company, Post Office Kalipahari Burdwan.	19,29,000
633.	Radhamadhabpur ...	Post Office Kalipahari	Ghusick and Muslia Collieries Limited, Post Office Kalipahari, Burdwan.	71,000
634.	Rana Number 6 Pit ...	Post Office Kalipahari	Lodna Colliery Company (1920) Limited, 6, Lyons Range, Calcutta.	*94,66,000
635.	Raniganj ...	Post Office Raniganj	Bengal Coal Company, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.
636.	Radhaballavpur ...	Post Office Samdi	Automotive Manufacturer's Agencies, p- 27, Princep Street, Calcutta-13.	14,000
637.	Rangkanali ...	Post Office Samdi	Messrs Surajmal Gupta and others 135, Biplabi Rashbehari Bose Road, Calcutta-1.	82,000
638.	Real Salanpur ...	Post Office Salanpur	Salanpur Syndicate Limited, 3, Synagogue Street, Calcutta.	4,000
639.	Real Raniganj ...	Post Office Raniganj	Real Raniganj Coal Company Limited, Post Office Raniganj.	4,000
640.	Real Nandi ...	Post Office Nand	Real Nandi Collieries Limited, 8/2, Hastings Street Calcutta.	4,000

\* This amount includes the amount payable in respect of coal mines specified against Sl. Nos. 669, 670 and 671.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
641.	Russa ...	Post Office Russa	Selected Raniganj Collieries, 21, Ekdalia Road, Calcutta.	4,000
642.	Sanctoria ...	Post Office Dishergarh	Bengal Coal Company Limited, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.
643.	Seetalpur ...	Post Office Dishergarh	Bengal Coal Company Limited, 8, Clive Row, Calcutta.	Amount included in the amount specified against Sl. No. 432.
644.	Sodepur 9 and 10 Pits ...	Post Office Sunderchak	Bengal Coal Company Limited, 8, Clive Row, Calcutta-1.	Amount included in the amount specified against Sl. No. 432.
645.	South Joyramdanga ...	Post Office Asansol	Dishergarh Coal Company Limited, 3, Synagogue Street, Calcutta.	4,72,000
646.	Searsole ...	Post Office Raniganj	Searsole Coal Company Limited, 22, Chittaranjan Avenue, Calcutta.	2,61,000
647.	Singaran ...	Post Office Toposi	Singaran Coal Syndicate Limited, 237-P/1A, Manicktola Main Road, Calcutta.	1,02,000
648.	Sitaldassji Selected ...	Post Office Searsole Raj-bari	Messrs. Puranmall Shreeniwas and Brothers, Searsole Rajbari, Burdwan.	2,80,000
649.	South Jambad ...	Post Office Kajogram	South Parasia Collieries (Private) Limited, 33, Canning Street, Calcutta-1.	8,000
650.	South Parasia ...	Post Office Kajogram	South Parasia Collieries (Private) Limited, 25, Netaji Subhas Road, Calcutta-1.	1,14,000
651.	Samla Baidyanathpur ...	Post Office Pandaveswar	Ashoku Mineral and Company, Post Office Pandaveswar, Burdwan.	2,88,000
652.	Samla Chatrisgonda ...	Post Office Pandaveswar	Swadeshi Mining and Manufacturing Company Limited, 33, Netaji Subhas Road, Calcutta- 1.	2,31,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
653.	Samla Dalurband ...	Post Office Pandaveswar	Samla Dalurband Coal Company (Private) Limited, Post Office Jharia, Dhanbad.	6,25,000
654.	Samla Manderboni ...	Post Office Pandaveswar	Western Bengal Coalfields Limited, 9/1, R.N. Mukherjee Road, Calcutta-1.	*24,67,000
655.	Samla Kendra ...	Post Office Pandaveswar	Swadeshi Mining and Manufacturing Company Limited, 33, Netaji Subhas Road, Calcutta-1.	11,34,000
656.	Samla Pandaveswar ...	Post Office Pandaveswar	Swadeshi Mining and Manufacturing Company Limited, 33, Netaji Subhas Road, Calcutta-1.	2,25,000
657.	Samla Ramnagar ...	Post Office Pandaveswar	Swadeshi Mining and Manufacturing Company Limited, 33, Netaji Subhas Road, Calcutta. .	4,50,000
658.	Sarpi Kajora ...	Post Office Ukhra	Sarpi Kajora Coal Mines (Private) Limited, 33, Canning Street, Calcutta.	6,49,000
659.	Selected Kajora Jambad ...	Post Office Pandaveswar	Selected Kajora Jambad Colliery, Post Office Ukhra, Burdwan.	1,31,000
660.	Selected Samla	Post Office Pandaveswar	Selected Dalurband Coal Company (Private) Limited, 137, Cotton Street, Calcutta-7.	†7,04,000
661.	Siduli ...	Post Office Ukhra	Siduli Colliery Company, Post Office Ukhra, Burdwan.	1,42,000
662.	Sitalpur ...	Post Office Siduli	Sitalpur Coal Company (Private) Limited, Post Office Siduli, Burdwan.	3,02,000
663.	South Adjai ...	Post Office Gogla	Gopal Collieries Limited, 174, Mahatma Gandhi Road, Calcutta-7.	4,000
664.	Sunkerpore ...	Post Office Ukhra	Ukhra Minerals (Private) Limited, Post Office Ukhra, Burdwan.	4,17,000
665.	Satgram (Nageswar) ...	Post Office Searsole Rajbari	Nageswar Coal Company Kargali Colliery, Post Office Bermo, Hazaribah.	4,75,000
666.	Selected Searsole ...	Post Office Raniganj	Puranmal Jagannath, Post Office Raniganj.	4,88,000
667.	Sri Amritnagar Selected ...	Post Office Raniganj	Sriniwas and Sons, Post Office Raniganj.	14,41,000

\* This amount includes the amount payable in respect of coal mines specified against SI. Nos. 590 and 591.

† This amount includes the amount payable in respect of coal mines specified against 626.

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
668.	Seebpore ...	Post Office Gharanpur	Katras Jherriah Coal Company Limited, 8, Clive Row, Calcutta-I.	4,000
669.	Sripur Incline ...	Post Office Kalipahari	Lodna Colliery Company (1920) Limited, 6, Lyons Range, Calcutta- I.	Amount included in the amount specified against Sl. No. 634.
670.	Sripur 1, 2 and 3 Pits ...	Post Office Kalipahari	Lodna Colliery Company (1920) Limited, 6, Lyons Range, Calcutta-I.	Amount included in the amount specified against Sl. No. 634.
671.	Sripur 4, 5 and 6 Pits ...	Post Office Kalipahari	Lodna Colliery Company, (1920) Limited, 6, Lyons Range, Calcutta-1,	Amount included in the amount specified against Sl. No. 634.
672.	Samdi Sangramgarh ...	Post Office Samdi	B. Hazra and Company, Post Office Samdi.	3,44,000
673.	Shibpur ...		Manish Kumar Mukherjee and Doctor A.K. Bhattacharjee, Post Office Shibpur, Burdwan.	4,000
674.	Shri Ghanashyam ...	Post Office Kajora	Ghanashyam Coal Industries (Private) Limited, 7, Bhowani Dutt Lane, Calcutta-7.	53,000
675.	Shabanpur ...	Post Office Salanpur	Shridhar Mukherjee New Beerbhum Coal Company, Burdwan.	4,000
676.	Selected Kajora ...	Post Office Raniganj	Kajora Selected Colliery Company, 135, Canning Street, Calcutta-I.	4,000
677.	Selected Dhundabad ...	Post Office Salanpur	Selected Dhundabad Colliery Company, Post Office, Salanpur.	4,000
678.	South Nawpara ...	Post Office Ondal	Pure Dishergarh Coal Company Limited, 51 , Garanhatta Lane, Calcutta.	4,000
679.	Sitalnagar ...	Post Office Kajogram	Jagannath Buchasia and Others, Purna Nibash Manison, Raniganj.	4,000
680.	Sree ...	Post Office Charanpur	Belbaid Colliery Limited, Post Office Raniganj.	4,000

Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
681.	Sree Sitalpur ...		Pure Sitalpur Coal Concern, 23/B, Netaji Subhas Road, Calcutta-1.	Amount included in the amount specified against Sl. No. 618.
682.	Selected Banskuri ...	Post Office Mejia	Selected Banskuri Colliery Company, 3, Gangedhar Sarayan, Post Office Rani-ganj.	4,000
683.	Santalmoutha ...	Post Office Neturia	Moutha Dishergarh Coal Company, Post Office Barakar.	4,000
684.	South Kenda ...	Post Office Toposi	South Kenda Coal Company (Ratanlal Goenka and Surajbhan Ganeriwala), Post Office Toposi.	15,000
685.	Sibdaspur ...	Post Office Salanpur	Sibdaspur Colliery Company, Post Office Sitarampur, Burdwan.	4,000
686.	Selected Jamuria ...	Post Office Nandi	A.K. Goswamy, Post Office Birkulti, Burdwan.	4,000
687.	Satpukuria ...	Post Office Asansol	Satpukuria and Asansol Collieries Limited, 18, Mission Row, Calcutta	4,000
688.	South Samla ...	Post Office Pandavewsar	Kalyanji Mavji and Company, 14, Netaji Subhas Road, Calcutta.	11,000
689.	Salanpur A Seam ...	Post Office Salanpur	New Sergarh Coal Company, Post Office Salanpur Burdwan.	4,000
690.	South East Baraboni Khas ...	Post Office Charanpur	Bharat Collieries Limited, 11, Clive Row, Calcutta.	4,000
691.	Shyamsundarpur ...	Post Office Ukhra	Burdwan Collieries Limited, 5, Synagogue Street, Calcutta.	15,000
692.	Samla Govindpur ...	Post Office Pandaveswar	Samla Govnidpur Collieries (Private) Limited, 33, Canning Street Calcutta-1.	4,000
693.	Selected Nandi ...	Post Office Siduli	Jyotsna Devi, Post Office Sitarampur, Burdwan.	4,000
694.	Saltore ...	Post Office Saltore	Barakar Coal Company, Chartered Bank Building, Calcutta.	4,000
695.	Selected Baraboni ...	Post Office Charanpur	Selected Baraboni Coal Company Limited, Post Office Charanpur, Burdwan.	4,000
696.	Toposi ...	Post Office Toposi	Associated Nandi Collieries Limited, 18, Netaji Subhas Road, Calcutta-1.	7,65,000



Sl. No.	Name of the mine	Location of the mine	Name and address of owners of the mine	Amount (in rupees)
1	2	3	4	5
697.	Tara ...	Post Office Birkulti	Tara Colliery Limited, 19, Radha Nagar Road, Burnpur, Asansol.	1,07,000
698.	Toposi Koradanga ...	Post Office Toposi	Toposi Kordanga Coal Concern, Post Office Topsoi, Burdwan.	4,000
699.	Uttar Dhadka ...	Post Office Kajoramgram	New Beerbhum Coal Company, 8, Clive Row, Calcutta.	4,000
700.	Upper Kajora ...	Post Office Kajoramgram	Hari Prasad Bhan Singha, 29-A, Sir H. Goenka Street, Calcutta-7.	4,000
701.	Victory Group ...	Post Office Nutandanga	Coal Products (Private) Limited, 3, Bankshall Street, Calcutta.	12,55,000
702.	Visheshari Khandra ...	Post Office Ukhra	N.H. Ohja and Company, Gillander's House, 18, Netaji Subhas Road, Calcutta.	9,37,000
703.	Viceroy (Mandal's) ...	Post Office Dishergarh	B.N. Mandal and Company, Parekh's Building, 22 Canning Street, Calcutta.	4,000
704.	Western Kajora ...	Post Office Kajoramgram	Western Kajora Collieries (Private) Limited, 178, Mahatma Gandhi Road, Calcutta.	2,37,000
705.	West Baraboni ...	Post Office Raghunath Chak	Modern Coal Trading Company (Private) Limited, Post Office, Raghunath Chak, Burdwan.	71,000
706.	West Palasiha ...	Post Office Asansol	P.K. Agarwala and others (B.L. Agarwala and Sons), Post Office Jharia.	4,000
707.	West Jamuria ...	Post Office Charanpur	West Jamuria Coal Company Limited, 2, Brabourne Road, Calcutta.	4,000
<i>Darjeeling Coalfield</i>				
708.	Dalingkota ...	Post Office Pillan's Hat	Himalaya Coal and Mineral Industries, Post Office, Bagrakote, Darjeeling.	4,000
709.	East Bagrakote ...	Post Office Pillan's Hat	Dalingkote Colliery, Post Office, Pillan's Hat, Darjeeling.	4,000
710.	Cagu ...	Post Office Manabari	Choudhury and Chakravarty Chaturbhati, Post Office, Bagrakote.	4,000
711.	Lithi Valley ...	Post Office Fagu	B.D. Sharma, Darjeeling	4,000

*Explanation.*—In this Schedule, wherever any amount, specified in the fifth column against a coal mine, has been declared in the footnotes to include also the amount payable in relation to one or more other coal mines, all the coal mines in relation to which such amount has been specified in the said column as payable, shall be deemed, for the purposes of this Act, to constitute a group of coal mines.